

ORISSA HIGH COURT

FILING REPORT AS ON :07/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/36721/2026	M/S. TARA CHAND INFRALOGISTICS SOLUTIONS LTD, MUMBAI VS M/S. MAHAPATRA METAL AND MINERALS, SAMBALPUR	VS	// () //	
2	D-BLAPL/23832/2026	PRATIK DALAI VS STATE OF ODISHA	DILLIP KUMAR BIDHAR VS	BELLAGUNTHA /354 /2026 () //	
3	D-BLAPL/23834/2026	LAXMAN BARIK VS STATE OF ODISHA	PVS NANAJI ACHARY VS	KUNDRA /41 /2023 () //	AOR20220000211C202600024
4	D-BLAPL/23840/2026	ANTI @ AANTI MADVI @ LAKEY @ LAKE VS STATE OF ODISHA	ABHAS MOHANTY VS	MATHILI /159 /2021 () //	
5	D-BLAPL/23852/2026	SRITAM MUNDA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	JHUMPURA /24 /2025 () //	AOR20220001662C202600055
6	D-BLAPL/23854/2026	KALIA@BIKASH BARIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /336 /2026 () //	AOD20250000009C202600100
7	D-BLAPL/23862/2026	HEMANTA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHASIPURA /51 /2026 () //	AOD20240000364C202600194
8	D-BLAPL/23863/2026	MANORANJAN MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NARLA /94 /2026 () //	
9	D-BLAPL/23867/2026	SIKUN PRADHAN @ SIKUN KUMAR PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /196 /2026 () //	AOD20240000364C202600195
10	D-BLAPL/23869/2026	RAJU NAYAK VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	/ /0 () //	
11	D-BLAPL/23872/2026	MANOJ KUJUR VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	CHANDIPOSH PS /31 /2026 () //	

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12	D-BLAPL/23874/2026	MANOJ KANDULNA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	HATIBARI /160 /2025 () //	
13	D-BLAPL/23875/2026	VINESH SAHU @ VEENUS SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	JAGDALPUR /111 /2026 () //	
14	D-BLAPL/23879/2026	KHAJU @ KHUJA @ BINOD JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHUSURI /489 /2025 () //	
15	D-BLAPL/23881/2026	RAJENDRA MAJHI VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /319 /2022 () //	
16	D-BLAPL/23882/2026	GOURANGA BEHERA @ BHOLA VS STATE OF ODISHA	BIKASH KARNA VS	BHANDARIPOKHARI /348 /2026 () //	
17	D-BLAPL/23883/2026	GANGADHAR NAG VS STATE OF ODISHA	SISIRA PANIGRAHI VS	BHAWANIPATNA SADAR /530 /2025 () //	
18	D-BLAPL/23885/2026	PRASANNA KUMAR PATRA VS STATE OF ODISHA	TAPAN MISHRA VS	/ /0 () //	
19	D-BLAPL/23888/2026	RAJESH KUMAR PATRA VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	GHASIPURA /51 /2026 () //	
20	D-BLAPL/23889/2026	SANJAY BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /502 /2026 () //	
21	D-BLAPL/23891/2026	KHURI BEGUM VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	NAYAGARH /92 /2026 () //	AOD20240000603C202600025
22	D-BLAPL/23892/2026	AMAN@AYASHKANTA SHARMA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /336 /2026 () //	AOD20250000009C202600101
23	D-BLAPL/23893/2026	RAJ KISHORE NAIK	ASUTOSH TRIPATHY	BAREIPALI /119 /2026	AOR20220001648C202600053

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23898/2026	HIRALAL DAS	DALIRANI BEHURAY	BARIPADA TOWN /449 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23904/2026	JITENDRA SAHU	RAJKISHORE SWAIN	BOLANGIR TOWN /266 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23911/2026	MENAKA @ BINODINI NAIK	NARESH MALLA	BERHAMPUR /14 /2026	AOR20220001736C202600192
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23915/2026	P.MOHAN	JYOTIRMAYA SAHOO	ASKA /347 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23917/2026	NEERAJ KHAMARI	JNYANANANDA PANDA	BHAWANIPATNA SADAR /314 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23919/2026	KISHAN MAJHI	JNYANANANDA PANDA	MUDANPUR RAMPUR /156 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23922/2026	BULU KANDHA	TANMAYA KUMAR MOHANTY	BURLA /329 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23923/2026	CHANDRAKATNTA MALIK	AYESHKANTA TRIPATHY	BHADRAK TOWN /168 /2026	AOR20250001113C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23936/2026	DHANU @ DHANJANYA PRADHAN @ DHANANJAY PRADHAN	JYOTIRMAYA SAHOO	NIRAKARPUR /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23942/2026	SATYA SAMIR BISWAL @ SATYASUNDAR BISWAL	PRATIK DASH	SORO /1105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23943/2026	DHAWAL PARESH PANDYA	PRATIK DASH	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /22 /2026	
		VS	VS	()	

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35	D-BLAPL/23951/2026	STATE OF ODISHA RABINDRA NAYAK VS	PRASANT KUMAR MISHRA VS	// JALESWAR /293 /2026 ()	AOR20260000273C202600026
36	D-BLAPL/23952/2026	STATE OF ODISHA BISWAJIT NAYAK VS	DIBYA JYOTI SAHOO VS	// RENGALI /159 /2026 ()	AOD20240000587C202600144
37	D-BLAPL/23953/2026	STATE OF ODISHA KARAN CHOUHAN VS	DIBYA JYOTI SAHOO VS	// RENGALI /159 /2026 ()	AOD20240000587C202600145
38	D-BLAPL/23954/2026	STATE OF ODISHA JAYA CHOUHAN VS	DIBYA JYOTI SAHOO VS	// RENGALI /159 /2026 ()	AOD20240000587C202600146
39	D-BLAPL/23956/2026	STATE OF ODISHA SANATAN DALAI VS	BISWAJIT MOHANTY VS	// RAMBHA (KHALLIKOTE) /725 /2025 ()	
40	D-BLAPL/23959/2026	STATE OF ODISHA SATABDI MAHARANA VS	BIDYDHAR MANSINGH VS	// KHANDAGIRI P.S. /586 /2026 ()	
41	D-BLAPL/23964/2026	STATE OF ODISHA NARAYAN LOHAR VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /328 /2023 ()	
42	D-BLAPL/23967/2026	STATE OF ODISHA RAJA@RAJ KUMAR SENDRIA VS	BIBHUTI BHUSHAN KUMBHAR VS	// SONEPUR /237 /2026 ()	AOR20230001126C202600012
43	D-BLAPL/23969/2026	STATE OF ODISHA DIPTI @ DEEPTI RANJAN BARISAL VS	SANTOSH CHANDRA ATABUDHI VS	// JANKIA P.S. /430 /2026 ()	
44	D-CMP/36531/2026	STATE OF ODISHA PRASANA KUMAR DASH VS	AMIT PRASAD BOSE VS	// // ()	
45	D-CMP/36590/2026	ARUN KUMAR DASH ALOK CHANDRA LENKA VS	PRATAP KESHARI DEO VS	// // ()	
		SAKHI DEI @ SANKILATA MOHARANA		//	

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46	D-CMP/36607/2026	DEBA KUMAR JENA VS SWARNALATA JENA	BHASKAR CHANDRA PANDA VS	// 0 //	
47	D-CMP/36623/2026	NIRANJAN PANDA VS DASARATHI DASH	ASHOK KUMAR MOHAPATRA VS	// 0 //	AOR20220001551C202600034
48	D-CMP/36657/2026 CMP/1318/2026	CARCINOVA CANCER HOSPITAL,CUTTACK VS M/S. ODISHA ELECTRICALS CORPORATION	ALOK KUMAR MOHAPATRA VS	// SR CIVIL JUDGE (COMMERCIAL COURT) AT CUTTACK(Cuttack) CS/0000146/2022	AOR20220001711C202600012
49	D-CMP/36693/2026	MANOJ KUMAR SUBUDHI VS PRAMOD SUBUDHI	PRONoy MOHANTY VS	// 0 //	
50	D-CMP/36710/2026	DAMAYANTI KAUDI VS BHUDEV CHANDRA TRIPATHY	JYOTI RANJAN DEO VS	// 0 //	AOR20220002834C202600023
51	D-CMP/36725/2026	SUKANTI DEI VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	// 0 //	
52	D-CMP/36728/2026	KISHANLAL PANCH VS SAROJ KUMARI SHUKLA	AMIT PRASAD BOSE VS	// 0 //	
53	D-CMP/36729/2026	DHABALESWAR DAS VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	// 0 //	
54	D-CMP/36737/2026	JANAKI SAHU VS PRADEEP CHANDRA SAHU	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202600064
55	D-CMP/36741/2026	SURYAMANI JENA VS PRAMOD KUMAR DALAI	AMIYA BHUSAN DASH VS	// 0 //	
56	D-CMP/36776/2026	SULOCHANA DEVI VS AGNIMITRA SEN	SASMITA NAYAK VS	// 0 //	
57	D-CONTC/36520/2026	M.C. OF CHOUDWAR GIRLS HIGH SCHOOL, CUTTACK	KDV.	//	

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		VS	VS	0	
58	D-CONTC/36551/2026	DR.N.THIRUMALA NAIK, IAS		//	
		ANNAPURNA DAS	ADV.	//	AOD20240000618C202600185
		VS	VS	0	
59	D-CONTC/36552/2026	ASWATHY S., IAS, COMMISSIONER-CUM-SECRETARY GOVT. OF ODISHA, HEALTH AND FAMILY WELFARE DEPARTMENT			
		AKSHAYA KUMAR BARIK	ADV.	//	AOD20240000618C202600186
		VS	VS	0	
60	D-CONTC/36553/2026	USHA PADHEE, ADDL. CHIEF SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT			
		MAMATA KUMARI SAHU	ADV.	//	AOD20240000618C202600187
		VS	VS	0	
61	D-CONTC/36576/2026	SURESH KUMAR VASISTHA, I.A.S., PRINCIPAL SECRETARY, GA AND PG DEPARTMENT		//	
		SHREEKANT JAISWAL	ADV.	//	
		VS	VS	0	
62	D-CONTC/36605/2026	MANOJ KUMAR PARIDA, ODISHA INFORMATION COMMISSION, BHUBANESWAR		//	
		RAGHUNATH DASH	ADV.	//	
		VS	VS	0	
63	D-CONTC/36614/2026	SUSANTA KUMAR SWAIN, C.D.M.O., NAYAGARH		//	
		SUSANTA SA	ADV.	//	
		VS	VS	0	
64	D-CONTC/36632/2026	ASHOK KUMAR BEHERA, OAS(SS)PROJECT DIRECTOR,LOWER SUKTEL IRRIGATION PROJECT, BALANGIR			
		SARAT CHANDRA SETH	ADV.	//	
		VS	VS	0	
65	D-CONTC/36682/2026	N.THIRUMALA NAIK, IAS		//	
		TRAILOKYANATH SAHU	ADV.	//	
		VS	VS	0	
66	D-CONTC/36686/2026	ARAVIND AGRAWAL, IAS		//	
		BHASKAR TRIPATHY	ADV.	//	
		VS	VS	0	
67	D-CONTC/36697/2026	SHUBHA SARMA, I.A.S		//	
		SUCHISHREE PRADHAN	ADV.	//	
		VS	VS	0	
68	D-CONTC/36716/2026	DIBYA JYOTI PARIDA, IAS		//	
		MANAGING COMMITTEE OF SACHALA DEVI GIRLS HIGH SCHOOL, TAPAKYAT		//	
		VS	VS	0	

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69	D-CONTC/36718/2026	N.S.THIRUMALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR PRAVAKAR BARIK VS	ADV. VS	// ()	
70	D-CONTC/36724/2026	DR.N.THIRUMALA NAIK, COMM CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR SAMIR KUMAR PATTANAIK VS	SUKANTA KUMAR MISHRA VS	// ()	
71	D-CONTC/36726/2026	DR.PRADIP DEY, DIRECTOR, INDIAN COUNCIL OF AGRICULTURAL RESEARCH, KOLKATA HARISH CHANDRA MEHER VS	SUKANTA KUMAR MISHRA VS	// ()	
72	D-CONTC/36735/2026	SHALINI PANDIT, IAS DR. SATYANARAYAN MISHRA VS	BIBHU PRASAD MOHANTY VS	// ()	AOD20250001071C202600060
73	D-CONTC/36742/2026	JAYANT KUMAR JAYASINGH, TAHASILDAR BHUBANESWAR BISHIKESHAN SAHOO VS	ADV. VS	// ()	
74	D-CONTC/36746/2026	SHUBHAM SAXENA, IAS MAHESWAR BEHERA VS	ADV. VS	// ()	
75	D-CRLA/23833/2026	SHUBHAM SAXENA, IAS SAGAR@PRASANJIT ROUTARAY VS	BIDHUBHUSANA MOHAPATRA VS	// KHURDA PS /228 /2024 ()	
76	D-CRLA/23839/2026	STATE OF ODISHA SASHIBHUSAN BAG VS	SWETA DASH VS	// DHAMA /110 /2022 ()	
77	D-CRLA/23871/2026	STATE OF ODISHA MANTU ROUL@SANKARSAN VS	BISWARANJAN DALAI VS	// KEONJHAR TOWN /90 /2024 ()	AOR20220003722C202600141
78	D-CRLA/23877/2026	STATE OF ODISHA GOURANGA MARTHI VS	GOUTAM KUMAR ROUTRAY VS	// BHUBANESWAR VIGILANCE /4 /2012 ()	
79	D-CRLA/23962/2026	STATE OF ODISHA FATHER OF THE VICTIM VS	RAMANI KANTA PATTANAIK VS	// SUKINDA /394 /2024 ()	
		STATE OF ODISHA		//	

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80	D-CRLLP/23835/2026	STATE OF ODISHA VS S. DIBAN REDDY	PARTHA SARATHI NAYAK , A.G.A VS	DIGAPAHANDI /219 /2023 () //	LOD20240000194C202600283
81	D-CRLMC/23510/2026	SUSAMA PANDA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	CHANDAKA P.S. /417 /2024 () //	
82	D-CRLMC/23841/2026	HAREKRUSHNA MOHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	/ /0 () //	
83	D-CRLMC/23842/2026	TAPASWINI PATEL VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	LALBAG /232 /2024 () //	AOD20240000548C202600011
84	D-CRLMC/23849/2026	RANJAN SAHOO VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /239 /2020 () //	
85	D-CRLMC/23864/2026	RAJIB KUMAR TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIMAKHANDI /143 /2026 () //	
86	D-CRLMC/23880/2026	BALARAM NAG VS STATE OF ODISHA	SANKET TRIVEDY VS	PAIKMAL /214 /2020 () //	
87	D-CRLMC/23897/2026	SALMAN DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BALLIGUDA /80 /2026 () //	
88	D-CRLMC/23901/2026	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 () //	
89	D-CRLMC/23902/2026	BHASKAR PANIGRAHI VS CHAMPABATI PANDA	MAHESWAR MOHANTY VS	/ /0 () //	
90	D-CRLMC/23914/2026	AMULYA NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /218 /2016 () //	
91	D-CRLMC/23930/2026	PULAK KUMAR SAHA	SUBRAT SATPATHY	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/23932/2026	HARAPRIYA NATH	PITAMBAR PATRA	/ /0	
		VS	VS	()	
		AJAYA KUMAR NATH		//	
93	D-CRLMC/23934/2026	AVISHEK BISWAS	JAGJIT SINGH CHHABRA	MAHILA PS,SEC-3,ROURKELA /40 /2023	AOR20230000242C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/23941/2026	BRAHMANANDA SAHOO	BIBHUTI RANJAN MOHANTY	TIGIRIA /89 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/23960/2026	KRISHNA RAO@ O KRISHNA RAO	RAJESH RANJAN SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/23963/2026	PRABHASINI SAMAL	BIDYADHAR MANSING	KHANDAGIRI P.S. /586 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/23971/2026	TEJASMITA MOHAPATRA	SOUMYA JYOTI BISWAL	LALBAG /95 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/23976/2026	RABINDRA KUMAR JENA	Rajjeet Roy	/ /	AOR20220001462C202600093
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMP/23837/2026	AMULYA KHATOI	GOPINATH MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMP/23847/2026	SANDEEP SATAPATHY	MITU KUMAR BISWAL	/ /	AOD20240000430C202600047
		VS	VS	()	
		SWATISHREE MISHRA @ SATAPATHY		//	
101	D-CRLMP/23873/2026	SUNIL PRADHAN	SASMITA NANDA	/ /0	
		VS	VS	()	
		PALLAVI PRADHAN		//	
102	D-CRLMP/23887/2026	MINATI ROUTRAY	BHUBANANANDA LENKA	/ /0	
		VS	VS	()	

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103	D-CRLMP/23906/2026	SUPDT. OF POLICE, KENDRAPARA SANJAY MAURYA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// / /0 0 //	
104	D-CRLMP/23910/2026	SABITRI BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// / / 0 //	AOR20220001207C202600060
105	D-CRLMP/23921/2026	SAROJINI DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 0 //	
106	D-CRLMP/23926/2026	SNIGDHARANI CHHATOI VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	PARLAKHEMUNDI /180 /2021 0 //	AOD20240000479C202600006
107	D-CRLMP/23957/2026	JYOSHNA AGARWAL VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	/ /0 0 //	
108	D-CRLMP/23972/2026	ACCUSED VS STATE OF ODISHA	MANORANJAN ACHARYA VS	/ /0 0 //	
109	D-CRLMP/23973/2026	MANORAMA NAYAK@ROUT VS SUPERINTENDENT OF POLICE,BHADRAK	DILLIP KUMAR RAY VS	/ / 0 //	AOR20220001556C202600047
110	D-CRLREV/23859/2026 CRLREV/535/2026	BIJAYAMALA BAGH VS NILAMANI MEHER	JANMEJAYA KATIKIA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) ICC/0000031/2024	
111	D-CRLREV/23966/2026	RAJENDRA NARAYAN DAS @ RAJA VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 0 //	
112	D-CRLREV/23968/2026	DILLIP NAYAK VS STATE OF ODISHA	RAJJEET ROY VS	/ / 0 //	AOR20220001462C202600092
113	D-EXP/36736/2026	ALLI AHAD VS COMPETENT AUTHORITY FOR LAND ACQUISITION,CUTTACK	KISHORE KUMAR MISHRA VS	/ / 0 //	AOD20250000498C202600063

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114	D-ITA/36760/2026	AMITA KUMARI PANIGRAHI VS INCOME TAX OFFICER, PHULBANI	DEEPALI MAHAPATRA VS	// 0 //	
115	D-JCRLRV/23970/2026	TINKU BAG VS STATE OF ODISHA	ADV. VS	BHAWANIPATNA TOWN /403 /2019 0 //	
116	D-JCRLRV/23974/2026	MANTRI @ SRIMANTA NAIK VS STATE OF ODISHA	ADV. VS	KAPTIPADA /98 /2008 0 //	
117	D-JCRLRV/23975/2026	PRADEEP MAJHI VS STATE OF ODISHA	ADV. VS	/ /0 0 //	
118	D-LAA/36517/2026	LAZO OF KHURDA ROAD BOLANGIR NEW BG RAIL STATION, BOLANGIR VS LINGARAJ KARMI	SNATKUMAR PRADHAN VS	// 0 //	LOD20240000172C202600265
119	D-LAA/36698/2026	EAST COST RAILWAY, BBSR VS BINAY KUMAR PRADHAN	BIBHUTI BHUSAN MISHRA , (SR. PANEL COUNSEL) VS	// 0 //	
120	D-MACA/36539/2026	SABITRI NAIK VS SABYASACHI SAHU	PRADEEP KUMAR MISHRA VS	// 0 //	
121	D-MACA/36546/2026	NEW INDIA ASSURANCE CO. LTD., BHUBANESWAR VS PRASANTA DALEI	BIJOY DASMOHAPATRA VS	// 0 //	
122	D-MACA/36575/2026	ARJUNA PRADHAN VS HIRADHARA PATEL	KAPILA CHARAN NAYAK VS	// 0 //	
123	D-MACA/36625/2026	SUSHAMA SAHOO @ SAHU VS RATMANI MAHANTA	BISWAJIT MOHANTY VS	// 0 //	
124	D-MACA/36646/2026	RAKSHYAKAR MAHARANA @ RAKSHYAKAR ANUPAM VS RATMANI MAHANTA	BISWAJIT MOHANTY VS	// 0 //	
125	D-MACA/36656/2026	S.R. ANUSUMAN	BISWAJIT MOHANTY	//	

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		VS	VS	0	
		RATMANI MAHANTA		//	
126	D-MACA/36662/2026	SANJUKTA SINGH	BISWAJIT MOHANTY	//	
		VS	VS	0	
		MANOJ KUMAR MOHANTY		//	
127	D-MACA/36667/2026	SUMITRA PANY	BISWAJIT MOHANTY	//	
		VS	VS	0	
		SUBRAT KUMAR NANDA		//	
128	D-MATA/36684/2026	JYOTIRMAYEE MISHRA	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		AMARJIT MOHANTY		//	
129	D-RPFAM/36775/2026	SANJIB @ SANJEEB KUMAR PRADHAN	AMIT KUMAR NATH	//	AOR20240000004C202600045
		VS	VS	0	
		GITANJALI MOHANTY @ PRADHAN		//	
130	D-RSA/36534/2026	SUMITRA BEHERA	MAHESWAR MOHANTY	//	
		VS	VS	0	
		THE CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE		//	
131	D-RSA/36761/2026	ALOK KUMAR DAS	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		TAPASWINI PRADHAN		//	
132	D-RVWPET/36569/2026	MANOJ KUMAR DAS	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-TRP(C)/36556/2026	ROHINI @ MAMI NAYAK	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		PRITISH SWAROOP DASH		//	
134	D-TRP(C)/36560/2026	SANTANU DUARI	OM SWARUP	//	
		VS	VS	0	
		RAKHI SINGH		//	
135	D-TRP(C)/36592/2026	NAMITA PATNAYAK @ NAMITA PATTANAYAK	AMULYA RATNA PANDA	//	
		VS	VS	0	
		DEEPAK ROUT		//	
136	D-TRP(C)/36622/2026	ARCHANA NAYAK	SUNIL KUMAR PATNAIK	//	
		VS	VS	0	

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137	D-TRP(C)/36704/2026	RAJESH KUMAR DAS SANTOSHI SAHU VS ARJUNA SAHU	KARUNAKAR DAS VS	// // 0 //	
138	D-TRP(C)/36739/2026	SIBANANDA MOHANTY VS APARNA MOHANTY	BIBHU PRASAD MOHANTY VS	// 0 //	AOD20250001071C202600061
139	D-TRPCRL/23916/2026	SASMITA RANA @ BEHERA VS DURGA MADHAB BEHERA	BISHNU PRASAD RATH VS	/ /0 0 //	
140	D-WA/36516/2026	STATE OF ODISHA VS DILLIP KUMAR MALLIK	SASWAT DAS, AGA VS	// 0 //	LOD20240000172C202600266
141	D-WA/36584/2026	STATE OF ODISHA VS NILAKANTHA RATH	TEJ KUMAR,A.S.C VS	// 0 //	LOD20240000200C202600273
142	D-WA/36594/2026	STATE OF ODISHA VS HARA PANCHABIHAR	DAYANIDHI LENKA, AGA VS	// 0 //	LOD20240000172C202600268
143	D-WA/36624/2026	NIMAI CHARAN PANDA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
144	D-WA/36677/2026	BHAGABATA MAHARANA VS PARADIP PORT TRUST, JAGATSINGHPUR	BASUDEV PUJARI VS	// 0 //	
145	D-WA/36773/2026	STATE OF ODISHA VS BINDU RAJ	DEBASIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000194C202600284
146	D-WP(C)/36510/2026 WP(C)/25218/2026	SANTOSH KUMAR RANASINGH VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
147	D-WP(C)/36511/2026	DR. SATYABRATA BEHERA VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	

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148	D-WP(C)/36512/2026	DR.NIKHIL PRASAD BHUKTA VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
149	D-WP(C)/36513/2026	DR.SHUBHAM JYOTI MANGUAL VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
150	D-WP(C)/36514/2026	DR.YUGANTA JYOTI DAS VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
151	D-WP(C)/36515/2026	JAGANNATH BASTIA VS M/S. EVOS BUILDCON PRIVATE LIMITED, REPRESENTED THROUGH ITS MANAGING DIRECTOR	VS	// 0	LOR20220000281C202600001
152	D-WP(C)/36518/2026	DR. ANWESHA PRADHAN VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
153	D-WP(C)/36519/2026	DR.SANJAY KUMAR ROUT VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
154	D-WP(C)/36521/2026	DR.AUROSIS PARIDA VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
155	D-WP(C)/36522/2026	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// 0 //	
156	D-WP(C)/36523/2026	DR. KIRAN KUMAR MALLICK VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
157	D-WP(C)/36524/2026	DR.MANORANJAN GIRI VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
158	D-WP(C)/36525/2026	DR.BISWAJIT PAIKARAY VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
159	D-WP(C)/36526/2026	KALPANA RATH	BIRAJA PRASANNA DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/36527/2026	MISHRA BARIK	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE STATE TAX OFFICER, ENFORCEMENT UNIT, SUNDERGARH		//	
161	D-WP(C)/36528/2026	PADMANAV @ PADMALAV MOHANTY	SUDARSAN BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/36529/2026	SALILA KUMAR PATTANAIK	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/36530/2026	BHOLANATHA PAIKARAY @ BHOLANATH PAIKARA	AMPANKAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/36532/2026	NARAYAN NAYAK @ HARIJAN	NIRANJAN PANDA	//	AOD20250000124C202600016
	WP(C)/25308/2026	VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/36533/2026	ROYAL KUMAR SAHOO	SAIBRATA RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
166	D-WP(C)/36535/2026	BINAYAMATI SAMAL	SAIBRATA RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
167	D-WP(C)/36536/2026	BUDHADEV MOHANTY	SAIBRATA RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
168	D-WP(C)/36537/2026	SUSAMA MANDAL	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/36538/2026	KAIBALYA SATAPATHY	RANJIT KESHARI SAMAL	//	
		VS	VS	0	
		VICE CHANCELLOR MADHUSUDAN LAW UNIVERSITY STATION ROAD, CUTTACK		//	
170	D-WP(C)/36540/2026	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, PULBANA	SANJANU K. PADHY	//	
	WP(C)/25312/2026	VS	VS	0	

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171	D-WP(C)/36541/2026	STATE OF ODISHA		//	
	WP(C)/25314/2026	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, PURSARAJ KUMAR PADHY		//	
		VS	VS	0	
172	D-WP(C)/36542/2026	STATE OF ODISHA		//	
		BISWARANJAN MOHANTY	SAIBRATA RATH	//	
		VS	VS	0	
173	D-WP(C)/36543/2026	UNION OF INDIA		//	
		CHINMAY SUNDARAY	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
174	D-WP(C)/36544/2026	STATE OF ODISHA		//	
		NIRAJ PODDAR	SAIBRATA RATH	//	
		VS	VS	0	
175	D-WP(C)/36545/2026	STATE OF ODISHA		//	
		LAXMIPRIYA SWAIN	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	
176	D-WP(C)/36547/2026	STATE OF ODISHA		//	
		TQM CONSULTANCY SERVICES(ORISSA)PVT.LTD., KHANDESHWAR SHARMA		//	
		VS	VS	0	
177	D-WP(C)/36548/2026	ADDITIONAL CT AND GST OFFICER, KHORDHA		//	
		JAYANTA SAHU	SOURAV DAS	//	
		VS	VS	0	
178	D-WP(C)/36549/2026	STATE OF ODISHA		//	
		SURESH KUMAR DASH	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
179	D-WP(C)/36550/2026	STATE OF ODISHA		//	
		CHANDRAMANI MAHARANA	BIRENDRA MOHAPATRA	//	AOR20220003624C202600004
		VS	VS	0	
180	D-WP(C)/36554/2026	STATE OF ODISHA		//	
		BHOLESWAR BEHERA	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202600033
		VS	VS	0	
181	D-WP(C)/36555/2026	STATE OF ODISHA		//	
		MAMATA SETHI	SAMEER KUMAR DAS	//	AOD20240000338C202600119
		VS	VS	0	
		STATE OF ODISHA		//	

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182	D-WP(C)/36557/2026	DR.SMRUTI KRISHNA BARIK VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
183	D-WP(C)/36558/2026	PREMANSU KUMAR MOHANTY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
184	D-WP(C)/36559/2026	DR.BISWARANJAN SWAIN VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
185	D-WP(C)/36561/2026	DURYODHAN MAHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //	
186	D-WP(C)/36562/2026	DR.SOUJANYA SWAIN VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
187	D-WP(C)/36563/2026	DURGA CHARAN DASH VS ODISHA INFORMATION COMMISSION, KHURDA	KSHIROD KUMAR ROUT VS	// 0 //	
188	D-WP(C)/36564/2026 WP(C)/25251/2026	CHAMELI OJHA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS SOUMIK SPANDAN TRIPATHY, P.PRADHAN, S.	// 0 PRIYADARSHINI, P.P.DAS, P.PANDA	AOD20240000306C202600130
189	D-WP(C)/36565/2026	DR.ASHISH RANJAN MEHER VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
190	D-WP(C)/36566/2026	AJAY KUMAR DAS VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
191	D-WP(C)/36567/2026	DR.SUPRIYA SABAR VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
192	D-WP(C)/36568/2026	DR. SHUBHRANJALI PADHAN VS STATE OF ODISHA	RITESH PATNAIK VS	// 0 //	
193	D-WP(C)/36570/2026	DR. SUSHREE SIMRAN	NAVNEET DADHICHI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/36571/2026	JAYANTI JENA	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/36572/2026	DR.LOKESH SAHU	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/36573/2026	M/S. ABCD FOOD PRODUCTS, CUTTACK	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		APPELLATE AUTHORITY-CUM-ADDITIONAL CHIEF ENGINEER-CUM-ELECTRICAL INSPECTOR, CUTTACK			
197	D-WP(C)/36574/2026	SHREEKANT JAISWAL	MIHIR KANTA RATH	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, BHUBANESWAR		//	
198	D-WP(C)/36577/2026	ALOK KUMAR DAS	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		THE EXECUTIVE ENGINEER(ELECT.)-CUM-ASSESSING OFFICER, TPCODL, BHUBANESWAR		//	
199	D-WP(C)/36578/2026	NISHAMANI MOHAPATRA	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202600035
		VS	VS	0	
		THE DIVISIONAL GENERAL MANAGER, BHARAT PETROLEUM CORPORATION LTD.		//	
200	D-WP(C)/36579/2026	THE BRANCH MANAGER, M/S NATIONAL INSURANCE COMPANY LTD., DHENKANAL	CHANDAN KANTH	//	
		VS	VS	0	
		M/S R.K. REGENCY, DHENKANAL		//	
201	D-WP(C)/36580/2026	AKSHYA KUMAR ROUTRAY	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202600034
		VS	VS	0	
		THE SECRETARY, INSURANCE OMBUDSMAN		//	
202	D-WP(C)/36581/2026	SUBHASHREE PACKERS PVT. LTD., CUTTACK	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		EXECUTIVE ENGINEER (ELECT.), TPCODL, CUTTACK		//	
203	D-WP(C)/36582/2026	M/S.ARSS INFRASTRUCTURE PROJECTS LTD.,BHUBANESWAR	ANIL KUMAR MOHANTY	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR		//	
204	D-WP(C)/36583/2026	LAXMIKANTA JENA	BIBHU PRASAD MOHANTY	//	AOD20250001071C202600057
		VS	VS	0	

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205	D-WP(C)/36585/2026	STATE OF ODISHA PURUSOTTAM BHARATI VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
206	D-WP(C)/36586/2026	THE EXECUTIVE ENGINEER(ELECT.)-CUM-ASSESSING OFFICER, TPNODL, BHADRAK SOUTH ELECT. DIVI., BHADRAK PREMANJAN SAHOO VS	SRINIBASH SATAPATHY VS	// 0	
207	D-WP(C)/36587/2026	UNION OF INDIA DR.SOUMYA RANJAN BEHERA VS	NAVNEET DADHICHI VS	// // 0	
208	D-WP(C)/36588/2026 WP(C)/25316/2026	STATE OF ODISHA GURUDEV JENA VS	SRIKAR KUMAR RATH VS	// // 0	
209	D-WP(C)/36589/2026	STATE OF ODISHA SANJAY KUMAR MOHANTY VS	JAYDEEP PAL VS	// // 0	
210	D-WP(C)/36591/2026	STATE OF ODISHA DR.SUSHREE SOUMYA SUCHARITA VS	NAVNEET DADHICHI VS	// // 0	
211	D-WP(C)/36593/2026	STATE OF ODISHA RABINDRA SAHOO VS	PADMANAV BHUTIA VS	// // 0	
212	D-WP(C)/36595/2026	STATE OF ODISHA M/S.ARSS INFRASTRUCTURE PROJECTS LTD., BHUBANESWAR VS	ANAND KUMAR MOHANTY VS	// // 0	
213	D-WP(C)/36596/2026	PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BHUBANESWAR PADMANAV TRIPATHY VS	ASHOK KUMAR PANIGRAHI VS	// // 0	
214	D-WP(C)/36597/2026	STATE OF ODISHA SRIKANTA KUMAR KHATEI VS	UMESH CHANDRA PATNAIK VS	// // 0	
215	D-WP(C)/36598/2026	TAHASILDAR, NAYAGARH SAMEER PATNAIK VS	AMIT KUMAR SAHU VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/36599/2026	DHANITRI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/36600/2026	BASANTA KUMAR SWAIN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/36601/2026 WP(C)/25315/2026	PRAVATI PRADHAN VS THE COLLECTOR, KATAK	JANMEAJAYA DASH VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/36602/2026	SISIR PATNAIK @ NARAYAN PATNAIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/36603/2026	ASHOK KUMAR PANDEY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/36604/2026	MANOJ KUMAR TRIVEDY VS UNION OF INDIA	SANKET TRIVEDY VS UNION OF INDIA	// 0 //	
222	D-WP(C)/36606/2026	RAMESH PATNAIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/36608/2026	DR. SRINIBAS PRADHAN VS STATE OF ODISHA	NAVNEET DADHICHI VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/36609/2026	DR.DEBI PRASAD BISOYI VS STATE OF ODISHA	NAVNEET DADHICHI VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/36610/2026	DR.PARTHASARATHI KUARNR VS STATE OF ODISHA	NAVNEET DADHICHI VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/36611/2026	SUBRAT KUMAR GIRI VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	// 0 //	AOD20240000806C202600045
227	D-WP(C)/36612/2026	DR. SUBHRASMITA DALUA	NAVNEET DADHICHI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/36613/2026	DR.ROSY SAHU	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/36615/2026	SUSANTA KUMAR PANDA	HARI KRUSHNA PANIGRAHI	//	
	WP(C)/25297/2026	VS	VS	0	
		PRINCIPAL CHIEF CONSERVATOR OF FORESTS AND HEADS OF FOREST FORCE, KHORDHA//			
230	D-WP(C)/36616/2026	BHUBANESWAR MAHATO	MANAS PATI	//	AOR20220001535C202600208
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/36617/2026	DR.S ANURAG	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/36618/2026	DR.CHINMAYA MAJHI	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/36619/2026	MRUTUNJAYA MOHAPATRA	DR. BINODA KUMAR MISHRA	//	
	WP(C)/25313/2026	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/36620/2026	KHIRABDI BEHERA	MANAS PATI	//	AOR20220001535C202600209
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/36621/2026	DR.SAUBHAGYA SAHOO	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/36626/2026	JHARANA DHAL	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/36627/2026	HRUDANANDA BHOI	PRASANNA KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/36628/2026	DILLIP KUMAR CHAMPATI	SUKANTA KUMAR DALAI	//	AOD20240000306C202600131
		VS	VS	0	

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239	D-WP(C)/36629/2026	STATE OF ODISHA BHOJARAJ SAHU VS	KUNAL KUMAR SWAIN VS	// // 0	
240	D-WP(C)/36630/2026	STATE OF ODISHA SURYAKANTA DWIBEDY VS	SUBAS CHANDRA DAS VS	// // 0	
241	D-WP(C)/36631/2026	STATE OF ODISHA JAYANTI BEHERA VS	SAROJA KANTA SAMAL VS	// // 0	AOR20250001113C202600028
242	D-WP(C)/36633/2026	STATE OF ODISHA DR. SAURAV SURJIT VS	NAVNEET DADHICHI VS	// // 0	
243	D-WP(C)/36634/2026	STATE OF ODISHA DR. LINU SAHU VS	ADYASHA KAR VS	// // 0	
244	D-WP(C)/36635/2026	STATE OF ODISHA MANISHA BEHERA VS	JAGAMOHAN PATTANAIAK VS	// // 0	AOR20220001586C202600054
245	D-WP(C)/36636/2026	UNION OF INDIA BIREN KUMAR BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
246	D-WP(C)/36637/2026	STATE OF ODISHA DIBAKAR BEHERA VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600210
247	D-WP(C)/36638/2026	STATE OF ODISHA LOKANATH BEHERA VS	KUNAL KUMAR SWAIN VS	// // 0	
248	D-WP(C)/36639/2026	STATE OF ODISHA KRISHNA CHANDRA SAHU VS	SUBAS CHANDRA DAS VS	// // 0	
249	D-WP(C)/36640/2026	STATE OF ODISHA M/S.LIFELINE MULTI VENTURES PVT.LTD.,BHUBANESHWAR VS	ESWOPAL VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/36641/2026	SITOSH KUMAR PANIGRAHI VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //	AOR20230000684C202600010
251	D-WP(C)/36642/2026	NAMITA MUNDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
252	D-WP(C)/36643/2026	KISHORE NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600212
253	D-WP(C)/36644/2026	EVA DAS VS UNION OF INDIA	RAMDAS ACHARY VS	// 0 //	
254	D-WP(C)/36645/2026	RABINARAYAN NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600211
255	D-WP(C)/36647/2026	M/S NAYAK ENTERPRISES, DHENKANAL VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //	
256	D-WP(C)/36648/2026	SATYABHAMA SAHU VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
257	D-WP(C)/36649/2026	PURUNAGARH GRAMA KOTHA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600213
258	D-WP(C)/36650/2026	M/S MANDIPA TRADERS VS ADDL COMMISSIONER OF STATE TAX (APPEAL)	MANAS RANJAN BEHERA VS	// 0 //	AOR20220001297C202600185
259	D-WP(C)/36651/2026	SOMNATH JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
260	D-WP(C)/36652/2026	DR. BIKASH PRADHAN VS STATE OF ODISHA	NAVNEET DADHICHI VS	// 0 //	
261	D-WP(C)/36653/2026	DHARAM SINGH MUNDA	MANOJ KUMAR MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/36654/2026	GANESH KUMAR MAHARANA	BASUDEV MISHRA	//	
		VS	VS	0	
		SUBHASINI MAHARANA		//	
263	D-WP(C)/36655/2026	GADADHARA LENKA	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/36658/2026	DR. ANUPAMA MEHER	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/36659/2026	SRIKANTA KUMAR JENA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/36660/2026	DR.B K PARATIRTHA	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/36661/2026	DR. SHIVAJI SENAPATI	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/36663/2026	DR.ABHILASH BEHERA	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/36664/2026	M/S. B M P AND SONS CONSTRUCTIONS PVT. LTD., SINGPUR	ABHIRAM SAN PANDA	//	
		VS	VS	0	
		ASST. COMMNR OF GST AND CE., ROURKELA-1		//	
270	D-WP(C)/36665/2026	SUDAM CHARAN PARIDA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/36666/2026	DR.GOUTAM SAHOO	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/36668/2026	DR. SWABHIMAN SAHU	NAVNEET DADHICHI	//	
		VS	VS	0	

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273	D-WP(C)/36669/2026	STATE OF ODISHA MANOJ KUMAR NAYAK VS	SARADA DASH VS	// // 0	
274	D-WP(C)/36670/2026	AUTHORIZED OFFICER, STATE BANK OF INDIA, KHURDHA AMULYA KUMAR PANDA VS	KUNAL KUMAR SWAIN VS	// // 0	
275	D-WP(C)/36671/2026	STATE OF ODISHA DR.SHYAM SUNDAR PRADHAN VS	NAVNEET DADHICHI VS	// // 0	
276	D-WP(C)/36672/2026	STATE OF ODISHA DR. SHIV SHANKAR HANSDAH VS	NAVNEET DADHICHI VS	// // 0	
277	D-WP(C)/36673/2026	STATE OF ODISHA DR.PAWAN KUMAR BOCHA VS	ADYASHA KAR VS	// // 0	
278	D-WP(C)/36674/2026	STATE OF ODISHA RAJESH AGRAWAL VS	ABHAY KHANDELWAL VS	// // 0	
279	D-WP(C)/36675/2026	STATE OF ODISHA SMRUTI MOHAPATRA VS	UMA CHARAN MISHRA VS	// // 0	
280	D-WP(C)/36676/2026	STATE OF ODISHA DR. HIMANSHU BARIK VS	NAVNEET DADHICHI VS	// // 0	
281	D-WP(C)/36678/2026	STATE OF ODISHA PRADIPTA MOHAN GOUDA VS	SUBASH CHANDRA SAHOO VS	// // 0	
282	D-WP(C)/36679/2026	STATE OF ODISHA BISWAJIT SATPATHY VS	SATYA RANJAN MOHAPATRA VS	// // 0	
283	D-WP(C)/36680/2026	THE SUB-COLLECTOR, PURI DR.PRASANTA MATARI VS	ADYASHA KAR VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/36681/2026	BISWAJIT SATPATHY VS THE SUB-COLLECTOR, PURI	SATYA RANJAN MOHAPATRA VS	// 0 //	
285	D-WP(C)/36683/2026	SUBASH BARIK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
286	D-WP(C)/36685/2026	BISWAJIT SATPATHY VS THE SUB-COLLECTOR, PURI	SATYA RANJAN MOHAPATRA VS	// 0 //	
287	D-WP(C)/36687/2026	LINGARAJ PADHAN VS NATIONAL COUNCIL OF TEACHER EDUCATION, NEW DELHI	SOURAV DAS VS	// 0 //	
288	D-WP(C)/36688/2026	DR.PRMIKSHYA PRIYADARSHINI NAYAK VS STATE OF ODISHA	ADYASHA KAR VS	// 0 //	
289	D-WP(C)/36689/2026	MAA PARBATI WSHG, BARIGUDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
290	D-WP(C)/36690/2026	MD ALLI HUSSAIN VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
291	D-WP(C)/36691/2026	SUDHANSU BEJ VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
292	D-WP(C)/36692/2026	DIBYA BHARATI NAYAK @ MOHAPATRA VS STATE OF ODISHA	PRIYABRATA MOHAPATRA VS	// 0 //	
293	D-WP(C)/36694/2026	RIYARCHITRA AGRO FARMING PRIVATE LIMITED, KHORRAMPUR VS ICICI BANK, ZONAL OFFICE, BHUBANESWAR	KHORRAMMISHRA VS	// 0 //	
294	D-WP(C)/36695/2026	SUDHANSU BEJ VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //	
295	D-WP(C)/36696/2026	SUKUNA SIAL @ SAKUNTALA BEHERA	SATYABRATA SENAPATI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/36699/2026	GHUNGROO MISHRA	BISWAJIT PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/36700/2026	ANSHUMAN ROUTRAY	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/36701/2026	KUMARI SAHOO	ARUN KUMAR DAS	//	
		VS	VS	0	
		SPL.LAND ACQUISITION OFFICER, NALCO, ANUGUL		//	
299	D-WP(C)/36702/2026	SUMATI DAS	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		HARIHAR DAS		//	
300	D-WP(C)/36703/2026	BULAMANI LENKA	BISWAJIT PASAYAT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/36705/2026	KUSHAL CHANDRA MOHANTA	ARNAV BEHERA	//	
		VS	VS	0	
		EMPLOYEE PROVIDENT FUND ORG., NEW DELHI		//	
302	D-WP(C)/36706/2026	DR. BASUDEV MOHANTA	ADYASHA KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/36707/2026	DR.JAGANNATH MAHARANA	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/36708/2026	DR.AMIYARANJAN DAS	ADYASHA KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/36709/2026	DR. ASHUTOSH ROUTRAY	ADYASHA KAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/36711/2026	BAIDHAR ROUL	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	0	

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307	D-WP(C)/36712/2026	STATE OF ODISHA KHUDIRAM BEHERA VS	TANMAY MISHRA VS	// // 0	
308	D-WP(C)/36713/2026	STATE OF ODISHA E. MANOJ KUMAR VS	LAXMIDHAR DASH VS	// // 0	AOR20220003390C202600043
309	D-WP(C)/36714/2026	STATE OF ODISHA DIGAMBER NAYAK VS	LAMBODAR ACHARI VS	// // 0	AOR20220001311C202600102
310	D-WP(C)/36715/2026	STATE OF ODISHA MS TAMANNA VS	ADISHA MOHANTY VS	// // 0	
311	D-WP(C)/36717/2026	JOINT ADMISSIONS COMMITTEE (JAC) 2026, GOURIBALA DAS VS	BIBHUTI BHUSAN MISHRA (2) VS	// // 0	AOD20240000951C202600007
312	D-WP(C)/36719/2026	RAMACHANDRA DAS RAJ KUMAR SWAIN VS	SOUMYA RANJAN MOHANTY VS	// // 0	
313	D-WP(C)/36720/2026	UNION OF INDIA BHADRAK NURSING COLLEGE, BHADRAK VS	SOHAN MISHRA VS	// // 0	
314	D-WP(C)/36722/2026	STATE OF ODISHA PRAVAT KUMAR SAHU VS	BASANTA KUMAR JENA VS	// // 0	
315	D-WP(C)/36723/2026	ITISHREE SAHOO SUNITI DASH VS	SOHAN MISHRA VS	// // 0	
316	D-WP(C)/36727/2026	STATE OF ODISHA MANORAMA VERMA VS	RANJIT MOHANTY VS	// // 0	
317	D-WP(C)/36730/2026	AUTHORIZED OFFICER CUM CHIEF MANAGER, CANARA BANK, ARM BRANCH, CUTTACK SURAJ KUMAR PRADHAN VS	AMITABH MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/36731/2026	RATIRANI DAS VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
319	D-WP(C)/36732/2026	NIHARIKA BARIK VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
320	D-WP(C)/36733/2026	BINIT KUMAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
321	D-WP(C)/36734/2026	IPPILI MANIKANTHA VS MANASHI BEHERA	BEDA PRAKASH PANDA VS	// 0 //	
322	D-WP(C)/36738/2026	SALAGRAM SATYASAGAR SAHU VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
323	D-WP(C)/36740/2026	DINESH KUMAR PADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
324	D-WP(C)/36743/2026	POLASTI BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
325	D-WP(C)/36744/2026	M/S TRL KROSAKI REFRACTORIES LIMITED, JHARSUGUDA VS STATE OF ODISHA	SUDHAKARASAD BOSE VS	// 0 //	
326	D-WP(C)/36745/2026	DEEPESH KUMAR PATEL VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
327	D-WP(C)/36747/2026	BINODINI HOTA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
328	D-WP(C)/36748/2026	JHASKETAN BISHWAL VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
329	D-WP(C)/36749/2026	GIRIDHARI BHOI	SUSANTA KUMAR MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/36750/2026	DEEPAK BEHERA	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/36751/2026	SUMITA TIBREWAL	ABHISHEK SAHOO	//	AOD20240000942C202600012
		VS	VS	0	
		THE SUPERINTENDENT CGST AND CENTRAL EXCISE ANGUL-I RANGE		//	
332	D-WP(C)/36752/2026	SHREE GOPAL MEMORIAL TRUST, CUTTACK	SASWATI SOUMYA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/36753/2026	PRAFULLA DANDASENA	SURENDRA KUMAR SAHOO	//	AOD20240000806C202600046
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/36754/2026	SASMITA JENA	SRIRAM SWARUP MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/36755/2026	SISUDAS HARPAL	DURGESH NARAYAN RATH	//	AOR20220001583C202600198
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/36756/2026	KSHYAMAMAYEE MOHAPATRA	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/36757/2026	SMITAMAYEE SARANGI	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/36758/2026	DAITARI SENAPATI	BIBHU PRASAD MOHANTY	//	AOD20250001071C202600058
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/36759/2026	SHREE GOAPL MEMORIAL TRUST, CUTTACK	SASWATI SOUMYA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/36762/2026	SUBASH CHANDRA MOHAPATRA	BIBHU PRASAD MOHANTY	//	AOD20250001071C202600059
		VS	VS	0	

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341	D-WP(C)/36763/2026	STATE OF ODISHA NUSRAT FATMA VS	AMITABH MISHRA VS	// // 0	
342	D-WP(C)/36764/2026	STATE OF ODISHA ASUTOSH PATEL VS	AMITABH MISHRA VS	// // 0	
343	D-WP(C)/36765/2026	STATE OF ODISHA MANISHA SAHU VS	AMITABH MISHRA VS	// // 0	
344	D-WP(C)/36766/2026	STATE OF ODISHA KAMAL KANTA ROUT VS	AMITABH MISHRA VS	// // 0	
345	D-WP(C)/36767/2026	STATE OF ODISHA GURUKRUPA COLLEGE OF MEDICAL SCIENCES, NABARANGPUR VS	SHRANJEEV MOHANTI VS	// // 0	
346	D-WP(C)/36768/2026	STATE OF ODISHA NARAYAN @ NARAYANA PANDA VS	AGNIHOTRA SAHU VS	// // 0	
347	D-WP(C)/36769/2026	UNION OF INDIA THIBIRI @ THIBIRI SAHU VS	AGNIHOTRA SAHU VS	// // 0	
348	D-WP(C)/36770/2026	UNION OF INDIA MANJIT SUNAR VS	AMITABH MISHRA VS	// // 0	
349	D-WP(C)/36771/2026	STATE OF ODISHA ASHRIT KUMAR PRADHAN VS	HARMOHAN DHAL VS	// // 0	
350	D-WP(C)/36772/2026	STATE OF ODISHA EKADASI MALIK VS	RAJESH RANJAN SAHOO VS	// // 0	
351	D-WP(C)/36774/2026	STATE OF ODISHA MAMATA JENA VS	KABIRAJ PRADHAN VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/36777/2026	SANTOSH KUMAR DASH VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //	
353	D-WP(C)/36778/2026	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //	
354	D-WP(C)/36779/2026	SAROJ KUMAR BOSE VS THE MAYURBHANJ ATHLETIC ASSOCIATION(MAA), BARIPADA	SOURAV SUMAN BHUYAN VS	// 0 //	
355	D-WP(C)/36780/2026	BIBHU SUNDAR SETHI VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
356	D-WP(C)/36781/2026	LUXURIO ASSETS PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
357	D-WP(C)/36782/2026	MAHEFUJ KHAN VS THE ASSISTANT REGIONAL TRANSPORT OFFICER, KHORDHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //	
358	D-WPCRL/23928/2026	CHANDRA SEKHAR PANIGRAHY VS STATE OF ODISHA	ASHOK KUMAR PATRO VS	// 0 //	AOR20230000836C202600005
359	D-ABLAPL/23836/2026	LEKHA RANI MAHANAND VS STATE OF ODISHA	ABHAS MOHANTY VS	MAHULPALI /114 /2026 0 //	
360	D-ABLAPL/23838/2026	SUBHABRATA MOHANTY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /387 /2026 0 //	AOR20220001591C202600028
361	D-ABLAPL/23843/2026	RATIKANTA KANUNGO VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	INFOVALLY UPD BHUBANESWAR /195 /2025AOR20220001325C202600014 0 //	
362	D-ABLAPL/23844/2026	BASU GOUD VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /232 /2026 0 //	
363	D-ABLAPL/23845/2026	TAPAS DALUA @ TAPI DALUA	ROHIT RANJAN RAY	BOLAGARH P.S. /311 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/23846/2026	SHUSHANTA MALIK	SIDHARTHA DAS	BARAMBA /266 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/23848/2026	PRATIMA BARIK	RAJENDRA NARAYAN ROUT	AIRPORT /330 /2026	AOR20220001558C202600154
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/23850/2026	BABULU @ BABLU BARIK	BIRAJA PRASAD NANDA	TALCHER TOWN /762 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/23851/2026	SITU BHUTIA	BIRAJA PRASAD NANDA	TALCHER TOWN /793 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/23853/2026	LOKANATH SURYANARAYAN MISHRA @ LOKANATH MISHRA	ASHOK KUMAR MISHRA	INFOCITY PS /34 /2024	AOD20260000093C202600052
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/23855/2026	GITANJALI ROUT	ASHOK KUMAR SAHOO	PATTAMUNDAI RURAL PS /381 /2026	AOD20240000557C202600092
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/23856/2026	PARTHASARATI BARAL @ PARTHASARATHI	NIRANJAN DAS	PAHALA /329 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/23857/2026	AKULA NAYAK	BHARATI DASH	KAMAKHYANAGAR /483 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/23858/2026	GYANA RANJAN DEBANATH	RAKESH KUMAR SARANGI	MARINE PS AT JAMBO /152 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/23860/2026	SK. MUKIMUDDIN	PRAVASH CHANDRA JENA	JALESWAR /361 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/23861/2026	SK. APTAR @ SK. AFTAR	PRAVASH CHANDRA JENA	JALESWAR /361 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/23865/2026	STATE OF ODISHA SANNI NAG @ JOTHOM NAG VS	ANIRUDHA DAS VS	// NABARANGAPUR TOWN /93 /2017 ()	
376	D-ABLAPL/23866/2026	STATE OF ODISHA MAHESH PRASAD SAHU VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
377	D-ABLAPL/23868/2026	STATE OF ODISHA MANU @ NIRAKAR BEHERA VS	BINAYA BHUSAN ROUTRAY VS	// BADAGODA P.S. /462 /2026 ()	
378	D-ABLAPL/23870/2026	STATE OF ODISHA RAJU MAHANANDA VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR SADAR /170 /2026 ()	
379	D-ABLAPL/23876/2026	STATE OF ODISHA ROHAN PRADHAN VS	BIJAYA KUMAR RAGADA VS	// AINTHAPALI /347 /2024 ()	
380	D-ABLAPL/23878/2026	STATE OF ODISHA SK. SUNNY @ SK. SARAFAT VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /245 /2026 ()	
381	D-ABLAPL/23884/2026	STATE OF ODISHA ROHIT NANDA VS	KIRTAN DANG VS	// MURIBAHAL /341 /2024 ()	
382	D-ABLAPL/23886/2026	STATE OF ODISHA ISMAIL KHAN VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /84 /2026 ()	
383	D-ABLAPL/23890/2026	STATE OF ODISHA CHIKUN SETHY @ KALIA @ SIPUN SETHI VS	KABIR KUMAR JENA VS	// TIGIRIA /147 /2024 ()	
384	D-ABLAPL/23894/2026	STATE OF ODISHA RAJENDRA KUMAR SAHU VS	DEBASIS ROUT VS	// / / ()	AOD20250001139C202600022
385	D-ABLAPL/23895/2026	STATE OF ODISHA SHIBA PADHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// AINTHAPALI /218 /2026 () //	AOR20220002454C202600103

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FILING REPORT AS ON :07/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/23896/2026	SIPRA@SIPRARANI NANDA VS STATE OF ODISHA	GOPABANDHU MISHRA VS	SPECIAL CRIME UNIT /11 /2026 () //	AOR20220001297C202600184
387	D-ABLAPL/23899/2026	JITENDRA GURU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /84 /2024 () //	
388	D-ABLAPL/23900/2026	PUSPALATA BINDHANI VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /264 /2026 () //	
389	D-ABLAPL/23903/2026	RANJAN PRADHAN VS STATE OF ODISHA	RONALISA PRADHAN VS	LAXMISAGAR P.S. /343 /2026 () //	
390	D-ABLAPL/23905/2026	SK. RAJA VS STATE OF ODISHA	VIVEKANANDA JENA VS	SPL.TASK FORCE /18 /2022 () //	
391	D-ABLAPL/23907/2026	SANTOSH KUMAR PATRO @ SANTOSH KUMAR PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /397 /2026 () //	
392	D-ABLAPL/23908/2026	SUNIL MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	CAPITAL P.S. /592 /2026 () //	
393	D-ABLAPL/23909/2026	PABITRA PARIDA @ PABITRA KUMAR PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /12 /2026 () //	
394	D-ABLAPL/23912/2026	SURENDRA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGAON /39 /2026 () //	
395	D-ABLAPL/23913/2026	NAMITA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /129 /2025 () //	
396	D-ABLAPL/23918/2026	SUCHITA KU. SAHU @ SUCHITA KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /535 /2024 () //	
397	D-ABLAPL/23920/2026	KUMAR BEHERA	SUSANTA KUMAR MISHRA	SECTOR-3 /76 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/23924/2026	PAGULU TAREI @ SNEHASHIS TAREI	JAYANTA KUMAR MAJHI	BASTA /394 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/23925/2026	BATAKRUSHNA SAHOO @ SAHU	JAYANTA KUMAR MAJHI	BALIAPAL /362 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/23927/2026	SUSANTA KUMAR SAMAL	SAMVIT MOHANTY	RAGHUNATHPUR /40 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/23929/2026	SANJAY PARIDA	JAYANTA KUMAR MAJHI	SINGLA /149 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/23931/2026	KALI PRASANNA DAS	SMRUTI RANJAN ROUT	SPL.TASK FORCE /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/23933/2026	SIBA PRASAD NAYAK	JYOTIRMAYA SAHOO	NARASINGHPUR /79 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/23935/2026	JEMA MANGARAJ	SURYAKANTA DWIBEDI	KEGAON /86 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/23937/2026	PANCHANAN PRADHAN	CHANDAN KUMAR ROUT	GURUDIJHATIA /185 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/23938/2026	RAMA PRADHAN	JYOTIRMAYA SAHOO	TANGI (KHURDA) /565 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/23939/2026	RAJESH BEHERA @ CHENGA	PRASANTA KUMAR NANDA	BADAGODA P.S. /556 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/23940/2026	LUCKY @ SK. SAHIR	PRATIK DASH	TIHIDI /310 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :07/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/23944/2026	STATE OF ODISHA SWARNAPRAVA PARIDA VS	ABHIMANYU PARIDA VS	// PURIGHAT /250 /2026 ()	
410	D-ABLAPL/23945/2026	STATE OF ODISHA DILIP GUPTA VS	SOUMYA JYOTI BISWAL VS	// DHARMASALA /306 /2026 ()	
411	D-ABLAPL/23946/2026	STATE OF ODISHA PRAKASH CHANDRA MAHARANA @ PRAKASH MAHARANA VS	PRAKASH BEHERA VS	// KUAKHIA /332 /2026 ()	
412	D-ABLAPL/23947/2026	STATE OF ODISHA SK. SADIQ HOSSAIN @ SK. SADIQUE HOSSAIN VS	PRATIK DASH VS	// BHADRAK TOWN /441 /2026 ()	
413	D-ABLAPL/23948/2026	STATE OF ODISHA PRAKASH CHANDRA MAHARANA @ PRAKASH MAHARANA VS	PRAKASH BEHERA VS	// KUAKHIA /333 /2026 ()	
414	D-ABLAPL/23949/2026	STATE OF ODISHA SUNIL JAGAT VS	BIKASH CHANDRA PARIJA VS	// KHARIAR /264 /2026 ()	
415	D-ABLAPL/23950/2026	STATE OF ODISHA NALU @ DIPTI RANJAN DAS @ DASH VS	SUVASHISH PATTANAIAK VS	// BENTKAR (42 MOUZA) UPD CUTTACK /264 /2026 ()	
416	D-ABLAPL/23955/2026	STATE OF ODISHA AJAY@AJAYA BEHERA VS	DIBYA JYOTI SAHOO VS	// ANANTPUR /190 /2026 ()	AOD20240000587C202600147
417	D-ABLAPL/23958/2026	STATE OF ODISHA SIDDHARTH AGRAWAL VS	BIDYADHAR MANSING VS	// KHANDAGIRI P.S. /586 /2026 ()	
418	D-ABLAPL/23961/2026	STATE OF ODISHA SHAMBHU KUMAR VS	CHANDAN SAMANTARAY VS	// SAHADEV KHUNTA /120 /2009 ()	
419	D-ABLAPL/23965/2026	UNION OF INDIA (E.D.) PRAKASH CHANDRA MALLICK VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// TIHIDI /209 /2026 ()	AOD20240000430C202600048

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MISC CASES FILED on :07/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/36760/2026 ITA/ /	AMITA KUMARI PANIGRAHI MP	DEEPALI MAHAPATRA	20/2026
2	D-EXP/1604/2026 EXP/8/2026	PRANAYA RANJAN MOHANTY MP		24/2026
3	D-EXP/5763/2026 EXP/13/2026	KARTIKESWAR SAHOO MP	KISHORE KUMAR MISHRA	25/2026
4	D-SAO/36437/2026 SAO/ /	K. JAGANNATH DAS MP	JUDHISTHIR SAHOO	42/2026
5	D-TRPCRL/21512/2025 TRPCRL/60/2025	UMAKANTA SENAPATI MP	PRASANT KUMAR BARIK	60/2026
6	D-CRLLP/23835/2026 CRLLP/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK , A.G.A	63/2026
7	D-JCRLA/13766/2026 JCRLA/137/2026	TAPAN PALEI@DAHARA MP	ADV.	200/2026
8	D-JCRLA/106/2023 JCRLA/106/2023	DIPU @ DIPAK KUMAR DAS MP	M/S NITYANANDA PANDA, SUBHALAXMI PANDA	201/2026
9	D-CRLMP/23847/2026 CRLMP/ /	SANDEEP SATAPATHY MP	MITU KUMAR BISWAL	229/2026
10	D-CRLMP/23873/2026 CRLMP/ /	SUNIL PRADHAN MP	SASMITA NANDA	230/2026
11	D-CRLMP/23873/2026 CRLMP/ /	SUNIL PRADHAN MP	SASMITA NANDA	231/2026
12	D-CRLMP/19622/2026 CRLMP/928/2026	M/S. SHIVOM MINERALS LTD., SUNDARGARH MP	ARSI Prateek Parija, L.K.Maharana, SAIBRATA RATH	232/2026
13	D-CRLMP/23906/2026 CRLMP/ /	SANJAY MAURYA MP	PABITRA KUMAR NAYAK	233/2026
14	D-CRLMP/23926/2026 CRLMP/ /	SNIGDHARANI CHHATOI MP	MADHUSMITA KANUNGO	234/2026
15	D-CRLMP/23972/2026 CRLMP/ /	ACCUSED MP	MANORANJAN ACHARYA	235/2026
16	D-TRP(C)/31907/2026 TRP(C)/216/2026	MADHUBRATA DASH MP	ASWINI KUMAR DASH	260/2026
17	D-TRP(C)/36556/2026 TRP(C)/ /	ROHINI @ MAMI NAYAK MP	PRAJIT KUMAR PRADHAN	261/2026
18	D-TRP(C)/36560/2026 TRP(C)/ /	SANTANU DUARI MP	OM SWARUP	262/2026
19	D-TRP(C)/36592/2026 TRP(C)/ /	NAMITA PATNAYAK @ NAMITA PATTANAYAK MP	ANIL KUMAR RATNA PANDA	263/2026
20	D-TRP(C)/36622/2026 TRP(C)/ /	ARCHANA NAYAK MP	SUNIL KUMAR PATNAIK	264/2026
21	D-TRP(C)/36704/2026 TRP(C)/ /	SANTOSHI SAHU MP	KARUNAKAR DAS	265/2026
22	D-RPFAM/5739/2026 RPFAM/54/2026	BIJAYA KUMAR MALLIK MP	ARIJEET MISHRA	348/2026
23	D-RPFAM/36507/2026 RPFAM/ /	PITABASA SETHI MP	MADHUSUDAN SETHI	349/2026
24	D-RPFAM/34879/2026 RPFAM/ /	PREMLAL PUTEL MP	ANKANN PANDA	350/2026
25	D-RPFAM/329/2023 RPFAM/329/2023	YASOBANTA KUMAR NAYAK MP	BIDYADHAR MANSINGA	351/2026
26	D-RPFAM/36775/2026	SANJIB @ SANJEEB KUMAR PRADHAN	AMIT KUMAR NATH	

	RPFAM/ /	MP		352/2026
27	D-LAA/36476/2026	LAZO OF KHURDA ROAD BALANGIR NEWS	AGIRAI RANK PROTHNA, BOA ANGIR	
	LAA/ /	MP		365/2026
28	D-LAA/36476/2026	LAZO OF KHURDA ROAD BALANGIR NEWS	AGIRAI RANK PROTHNA, BOA ANGIR	
	LAA/ /	MP		366/2026
29	D-LAA/36476/2026	LAZO OF KHURDA ROAD BALANGIR NEWS	AGIRAI RANK PROTHNA, BOA ANGIR	
	LAA/ /	MP		367/2026
30	D-LAA/36509/2026	LAZO OF KHURDA ROAD BALANGIR NEWS	AGIRAI RANK PROTHNA, BOA ANGIR	
	LAA/ /	MP		368/2026
31	D-LAA/36509/2026	LAZO OF KHURDA ROAD BALANGIR NEWS	AGIRAI RANK PROTHNA, BOA ANGIR	
	LAA/ /	MP		369/2026
32	D-LAA/36509/2026	LAZO OF KHURDA ROAD BALANGIR NEWS	AGIRAI RANK PROTHNA, BOA ANGIR	
	LAA/ /	MP		370/2026
33	D-LAA/36517/2026	LAZO OF KHURDA ROAD BOLANGIR NEWS	AGIRAI RANK PROTHNA, BOA ANGIR	
	LAA/ /	MP		371/2026
34	D-LAA/36517/2026	LAZO OF KHURDA ROAD BOLANGIR NEWS	AGIRAI RANK PROTHNA, BOA ANGIR	
	LAA/ /	MP		372/2026
35	D-LAA/36517/2026	LAZO OF KHURDA ROAD BOLANGIR NEWS	AGIRAI RANK PROTHNA, BOA ANGIR	
	LAA/ /	MP		373/2026
36	D-LAA/36698/2026	EAST COST RAILWAY, BBSR	BIBHUTI BHUSAN MISHRA , (SR. PANEL COUNSEL)	
	LAA/ /	MP		374/2026
37	D-LAA/36698/2026	EAST COST RAILWAY, BBSR	BIBHUTI BHUSAN MISHRA , (SR. PANEL COUNSEL)	
	LAA/ /	MP		375/2026
38	D-RVWPET/360/2023	SUJAYA SHANKAR SINGH DEO	SANTOSH KUMAR SAMANATARY	
	RVWPET/360/2023	MP		390/2026
39	D-MATA/36684/2026	JYOTIRMAYEE MISHRA	GYANA RANJAN MAHAPATRA	
	MATA/ /	MP		430/2026
40	D-CONTC/29676/2026	RAMESH CHANDRA MISHRA		
	CONTC/4111/2026	MP		524/2026
41	D-CONTC/5985/2026	USHARANI SARANGI	M/s Hrudananda Mohapatra	
	CONTC/1055/2026	MP		525/2026
42	D-CONTC/35638/2026	DR. MADHUBRATA SATPATHY	DILLIP KUMAR MOHAPATRA , B.BEHERA, D.MISHRA	
	CONTC/5098/2026	MP		526/2026
43	D-CONTC/25016/2026	KIRANBALA SWAIN	PADMANAV BHUTIA	
	CONTC/3631/2026	MP		528/2026
44	D-CONTC/23525/2025	SOUBHAGYA RANJAN DAS		
	CONTC/2806/2025	MP		529/2026
45	D-CONTC/35999/2026	TARESWAR DAS	ADV.	
	CONTC/ /	MP		530/2026
46	D-BLAPL/15460/2026	BASANTI MIRDHA		
	BLAPL/5372/2026	MP		583/2026
47	D-BLAPL/14810/2026	RAHUL @ RAHUL KUMAR		
	BLAPL/5156/2026	MP		584/2026
48	D-BLAPL/21675/2026	PINTU SAHU	AMITAV TRIPATHY	
	BLAPL/7452/2026	MP		585/2026
49	D-BLAPL/15108/2026	SONIA TRIPATHY	ARUN KUMAR ACHARYA	
	BLAPL/5101/2026	MP		586/2026
50	D-BLAPL/22717/2026	ARPAN PATEL	NIRMAL CHANDRA MOHANTY	
	BLAPL/ /	MP		587/2026
51	D-CRLREV/23859/2026	BIJAYAMALA BAGH	JANMEJAYA KATIKIA	
	CRLREV/535/2026	MP		879/2026
52	D-CRLREV/23966/2026	RAJENDRA NARAYAN DAS @ RAJA	BISWABHUSAN DAS	
	CRLREV/ /	MP		880/2026
53	D-CRLREV/23968/2026	DILLIP NAYAK	RAJJEET ROY	
	CRLREV/ /	MP		881/2026
54	D-CRLREV/9775/2026	SAMBHU KUMAR SAHU		
	CRLREV/254/2026	MP		882/2026
55	D-RSA/19566/2026	AKSHAY NAIK	NIRANJAN LENKA	
	RSA/387/2026	MP		1131/2026
56	D-RSA/24767/2026	MAA MANIKESHWARI UNIVERSITY	DHANANJAYA MUND	
	RSA/ /	MP		1132/2026
57	D-RSA/50216/2025	LAXMIDHAR DAS	BANSHIDHAR SATAPATHY	
	RSA/6/2026	MP		1133/2026

58	D-RSA/33801/2026 RSA/ /	DAMAYANTI KAUDI MP	JYOTI RANJAN DEO	1134/2026
59	D-RSA/33801/2026 RSA/ /	DAMAYANTI KAUDI MP	JYOTI RANJAN DEO	1135/2026
60	D-RSA/261/2023 RSA/261/2023	URMELA DEVI MP	UMA CHARAN MISHRA	1136/2026
61	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1137/2026
62	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1138/2026
63	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1139/2026
64	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1140/2026
65	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1141/2026
66	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1142/2026
67	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1143/2026
68	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1144/2026
69	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1145/2026
70	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1146/2026
71	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1147/2026
72	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1148/2026
73	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1149/2026
74	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1150/2026
75	D-RSA/118/2006 RSA/118/2006	BABU SAMAL MP	M/S.BIKRAM PRATAP DAS	1151/2026
76	D-RSA/36761/2026 RSA/ /	ALOK KUMAR DAS MP	JAGAJIBAN PRADHAN	1152/2026
77	D-RSA/36761/2026 RSA/ /	ALOK KUMAR DAS MP	JAGAJIBAN PRADHAN	1153/2026
78	D-FAO/477/2022 FAO/477/2022	DR. SUNIL KUMAR PATRA MP	SUBHADUTTA ROUTRAY	1199/2026
79	D-FAO/479/2022 FAO/479/2022	SATYARANJAN PANIGRAHI MP	SUBHADUTTA ROUTRAY	1200/2026
80	D-FAO/267/2021 FAO/267/2021	BIRA KISHORE MEHER MP	SUBHADUTTA ROUTRAY	1201/2026
81	D-FAO/327/2019 FAO/327/2019	JOGESWAR SAHU MP		1202/2026
82	D-FAO/138/2021 FAO/138/2021	ALOK KUMAR CHOUDHURY MP		1203/2026
83	D-FAO/13957/2026 FAO/249/2026	DIVISIONAL MANAGER ORIENTAL INSURANCE CO. LTD., Bhubaneswar MP	SOMNATH ROY BBSR	1204/2026
84	D-FAO/13954/2026 FAO/294/2026	D.M., ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR MP	SOMNATH ROY	1205/2026
85	D-FAO/27410/2026 FAO/884/2026	M/S.NATIONAL INSURANCE CO. LTD.,PARADEEP MP	PRADIP KUMAR TRIPATHY, S.TRIPATHY, A.A.MISHRA, S.RAY	1206/2026
86	D-FAO/32327/2026 FAO/ /	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK MP		1207/2026
87	D-CMP/36508/2026 CMP/ /	NARAYANA MOHAPATRA MP	RAJJEET ROY	1442/2026
88	D-CMP/36531/2026 CMP/ /	PRASANA KUMAR DASH MP	AMIT PRASAD BOSE	1443/2026
89	D-ABLAPL/4218/2026	SANJAY @ SANJAY KUMAR BADAJENA		

	ABLAPL/2123/2026	MP		1443/2026
90	D-CMP/16290/2026	SUJAY SHANKAR SINGH DEO	SUJAY SHANKAR SINGH DEO	
	CMP/709/2026	MP		1444/2026
91	D-ABLAPL/21739/2026	SUKANTA MAHARATHI	BIDYADHAR MANSING	
	ABLAPL/8630/2026	MP		1444/2026
92	D-CMP/36607/2026	DEBA KUMAR JENA	BHASKAR CHANDRA PANDA	
	CMP/ /	MP		1445/2026
93	D-ABLAPL/13049/2026	KRUSHNA CHANDRA BEHERA		
	ABLAPL/5106/2026	MP		1445/2026
94	D-CMP/36623/2026	NIRANJAN PANDA	ASHOK KUMAR MOHAPATRA	
	CMP/ /	MP		1446/2026
95	D-ABLAPL/21211/2026	AMAN KUMAR DEBATA		
	ABLAPL/8503/2026	MP		1446/2026
96	D-ABLAPL/16209/2026	JYOTIRANJAN SA		
	ABLAPL/6320/2026	MP		1447/2026
97	D-CMP/972/2016	GANGADHAR MISHRA	M/S.MAHESWAR MOHANTY	
	CMP/972/2016	MP		1447/2026
98	D-ABLAPL/19349/2026	JHASKETAN MAJHI		
	ABLAPL/8419/2026	MP		1448/2026
99	D-CMP/972/2016	GANGADHAR MISHRA	M/S.MAHESWAR MOHANTY	
	CMP/972/2016	MP		1448/2026
100	D-ABLAPL/20006/2026	SANATAN HOTA		
	ABLAPL/7887/2026	MP		1449/2026
101	D-CMP/972/2016	GANGADHAR MISHRA	M/S.MAHESWAR MOHANTY	
	CMP/972/2016	MP		1449/2026
102	D-CMP/36657/2026	CARCINOVA CANCER HOSPITAL,CUTTACK	KLOK KUMAR MOHAPATRA	
	CMP/1318/2026	MP		1450/2026
103	D-ABLAPL/12979/2026	SANATAN NAYAK @ SANATANA NAYAK @ SANA		
	ABLAPL/5160/2026	MP		1450/2026
104	D-CMP/36693/2026	MANOJ KUMAR SUBUDHI	PRONoy MOHANTY	
	CMP/ /	MP		1451/2026
105	D-ABLAPL/3176/2026	SAMIR KUMAR BISWAL @ SAMIR	BIJAYA KUMAR SAHOO	
	ABLAPL/1626/2026	MP		1451/2026
106	D-CMP/36710/2026	DAMAYANTI KAUDI	JYOTI RANJAN DEO	
	CMP/ /	MP		1452/2026
107	D-ABLAPL/20701/2026	BYOMAKESH SENAPATI		
	ABLAPL/8260/2026	MP		1452/2026
108	D-CMP/36725/2026	SUKANTI DEI	SUVASHISH PATTANAIK	
	CMP/ /	MP		1453/2026
109	D-ABLAPL/16333/2026	BROTHER OF INFORMANT		
	ABLAPL/7435/2026	MP		1453/2026
110	D-CMP/22971/2026	YASMIN PARWIN	AMIT PRASAD BOSE	
	CMP/899/2026	MP		1454/2026
111	D-ABLAPL/19163/2026	ARJUN SINGH		
	ABLAPL/7693/2026	MP		1454/2026
112	D-CMP/36728/2026	KISHANLAL PANCH	AMIT PRASAD BOSE	
	CMP/ /	MP		1455/2026
113	D-ABLAPL/2992/2026	MANOJ KUMAR NAHAK @ MANOJ NAHAK @ MANOJ NAHAK	AMIT PRASAD BOSE	
	ABLAPL/1336/2026	MP		1455/2026
114	D-CMP/36729/2026	DHABALESWAR DAS	SUVASHISH PATTANAIK	
	CMP/ /	MP		1456/2026
115	D-ABLAPL/10852/2026	JITU ROUT @ JITU YADAV		
	ABLAPL/4466/2026	MP		1456/2026
116	D-CMP/7524/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	
	CMP/363/2026	MP		1457/2026
117	D-ABLAPL/23920/2026	KUMAR BEHERA	SUSANTA KUMAR MISHRA	
	ABLAPL/ /	MP		1457/2026
118	D-ABLAPL/36759/2025	SACHIN PATEL		
	ABLAPL/13852/2025	MP		1458/2026
119	D-CMP/36741/2026	SURYAMANI JENA	AMIYA BHUSAN DASH	
	CMP/ /	MP		1458/2026
120	D-CMP/32829/2025	SARAT KUMAR PATEL	SUNIL KUMAR PANDA	
	CMP/1286/2025	MP		1459/2026

121	D-ABLAPL/22347/2026 ABLAPL/8927/2026	KARUNAKAR DAS MP		1459/2026
122	D-ABLAPL/11911/2026 ABLAPL/4971/2026	PINTU KUMAR SAHOO MP		1460/2026
123	D-CMP/36776/2026 CMP/ /	SULOCHANA DEVI MP	SASMITA NAYAK	1460/2026
124	D-ABLAPL/13487/2026 ABLAPL/5353/2026	SANJAYA @ SANJIB SAHU @ SANJEEB SAHOO MP		1461/2026
125	D-CMP/36776/2026 CMP/ /	SULOCHANA DEVI MP	SASMITA NAYAK	1461/2026
126	D-CMP/36737/2026 CMP/ /	JANAKI SAHU MP	KISHORE KUMAR MISHRA	1462/2026
127	D-MACA/22811/2026 MACA/479/2026	PINKI MALLICK MP	PRADEEP KUMAR MISHRA	1774/2026
128	D-MACA/36539/2026 MACA/ /	SABITRI NAIK MP	PRADEEP KUMAR MISHRA	1775/2026
129	D-MACA/36539/2026 MACA/ /	SABITRI NAIK MP	PRADEEP KUMAR MISHRA	1776/2026
130	D-MACA/36546/2026 MACA/ /	NEW INDIA ASSURANCE CO. LTD., BHUBANESHWAR MP	BISWAJIT MOHAPATRA	1777/2026
131	D-MACA/36546/2026 MACA/ /	NEW INDIA ASSURANCE CO. LTD., BHUBANESHWAR MP	BISWAJIT MOHAPATRA	1778/2026
132	D-MACA/36625/2026 MACA/ /	SUSHAMA SAHOO @ SAHU MP	BISWAJIT MOHANTY	1779/2026
133	D-MACA/36625/2026 MACA/ /	SUSHAMA SAHOO @ SAHU MP	BISWAJIT MOHANTY	1780/2026
134	D-MACA/36625/2026 MACA/ /	SUSHAMA SAHOO @ SAHU MP	BISWAJIT MOHANTY	1781/2026
135	D-MACA/36646/2026 MACA/ /	RAKSHYAKAR MAHARANA @ RAKSHYANIPPM MP	BISWAJIT MOHANTY	1782/2026
136	D-MACA/36646/2026 MACA/ /	RAKSHYAKAR MAHARANA @ RAKSHYANIPPM MP	BISWAJIT MOHANTY	1783/2026
137	D-MACA/36646/2026 MACA/ /	RAKSHYAKAR MAHARANA @ RAKSHYANIPPM MP	BISWAJIT MOHANTY	1784/2026
138	D-MACA/36656/2026 MACA/ /	S.R. ANUSUMAN MP	BISWAJIT MOHANTY	1785/2026
139	D-MACA/36656/2026 MACA/ /	S.R. ANUSUMAN MP	BISWAJIT MOHANTY	1786/2026
140	D-MACA/36656/2026 MACA/ /	S.R. ANUSUMAN MP	BISWAJIT MOHANTY	1787/2026
141	D-MACA/36662/2026 MACA/ /	SANJUKTA SINGH MP	BISWAJIT MOHANTY	1788/2026
142	D-MACA/36667/2026 MACA/ /	SUMITRA PANY MP	BISWAJIT MOHANTY	1789/2026
143	D-MACA/36667/2026 MACA/ /	SUMITRA PANY MP	BISWAJIT MOHANTY	1790/2026
144	D-CRLA/23839/2026 CRLA/ /	SASHIBHUSAN BAG MP	SWETA DASH	2026/2026
145	D-CRLA/23839/2026 CRLA/ /	SASHIBHUSAN BAG MP	SWETA DASH	2027/2026
146	D-CRLA/23839/2026 CRLA/ /	SASHIBHUSAN BAG MP	SWETA DASH	2028/2026
147	D-CRLA/7086/2026 CRLA/285/2026	OOMKAR@OMKAR JENA MP	SAMVIT MOHANTY	2030/2026
148	D-CRLA/23871/2026 CRLA/ /	MANTU ROUL@SANKARSAN MP	BISWARANJAN DALAI	2031/2026
149	D-CRLA/23871/2026 CRLA/ /	MANTU ROUL@SANKARSAN MP	BISWARANJAN DALAI	2032/2026
150	D-CRLA/23877/2026 CRLA/ /	GOURANGA MARTHI MP	GOUTAM KUMAR ROUTRAY	2033/2026
151	D-CRLA/20931/2024 CRLA/751/2024	SANKAR BHOI MP	PRAFULLA KUMAR KAR	2034/2026
152	D-CRLA/19700/2026	RAJAT KUMAR RATH@RAJAT KUMAR RATH	MOHIT KIRMA SAAHOO	

	CRLA/ /	MP		2035/2026
153	D-CRLA/30831/2024	TAPAN JENA@JITENDRA KUMAR JENA	BISWORANJAN SWAIN,(SAHASRANSU SOURAV)	
	CRLA/1044/2024	MP		2036/2026
154	D-CRLMC/23561/2026	CHITTARANJAN KHADIRATNA	ASHIS KUMAR MISHRA	
	CRLMC/2706/2026	MP		2059/2026
155	D-CRLMC/23841/2026	HAREKRUSHNA MOHAPATRA	BIJAYA KUMAR PARIDA 2	
	CRLMC/ /	MP		2060/2026
156	D-CRLMC/23849/2026	RANJAN SAHOO	BICHITRA NARAYANA SATAPATHY	
	CRLMC/ /	MP		2061/2026
157	D-CRLMC/23419/2026	THANA SUNDAR SETH @ AGU SETH	SWARAJ PATEL	
	CRLMC/2710/2026	MP		2062/2026
158	D-CRLMC/23902/2026	BHASKAR PANIGRAHI	MAHESWAR MOHANTY	
	CRLMC/ /	MP		2063/2026
159	D-CRLMC/23901/2026	SUKANTA KUMAR SAHOO	SANTOSH KUMAR DWIVEDY	
	CRLMC/ /	MP		2064/2026
160	D-CRLMC/23930/2026	PULAK KUMAR SAHA	SUBRAT SATPATHY	
	CRLMC/ /	MP		2065/2026
161	D-CRLMC/23932/2026	HARAPRIYA NATH	PITAMBAR PATRA	
	CRLMC/ /	MP		2066/2026
162	D-CRLMC/20380/2026	BADRI NARAYAN MISHRA	PRATIK DASH	
	CRLMC/ /	MP		2067/2026
163	D-CRLMC/17842/2026	BISHNU PRADHAN		
	CRLMC/2274/2026	MP		2068/2026
164	D-CRLMC/23960/2026	KRISHNA RAO@ O KRISHNA RAO	RAJESH RANJAN SAHOO	
	CRLMC/ /	MP		2069/2026
165	D-CRLMC/23971/2026	TEJASMITA MOHAPATRA	SOUMYA JYOTI BISWAL	
	CRLMC/ /	MP		2070/2026
166	D-WA/36516/2026	STATE OF ODISHA	SASWAT DAS, AGA	
	WA/ /	MP		2562/2026
167	D-WA/36516/2026	STATE OF ODISHA	SASWAT DAS, AGA	
	WA/ /	MP		2563/2026
168	D-WA/33618/2026	MANASA RANJAN PRADHAN	LAXMINARAYAN PATEL	
	WA/ /	MP		2564/2026
169	D-WA/36584/2026	STATE OF ODISHA	TEJ KUMAR,A.S.C	
	WA/ /	MP		2565/2026
170	D-WA/36584/2026	STATE OF ODISHA	TEJ KUMAR,A.S.C	
	WA/ /	MP		2566/2026
171	D-WA/36594/2026	STATE OF ODISHA	DAYANIDHI LENKA, AGA	
	WA/ /	MP		2567/2026
172	D-WA/36594/2026	STATE OF ODISHA	DAYANIDHI LENKA, AGA	
	WA/ /	MP		2568/2026
173	D-WA/36624/2026	NIMAI CHARAN PANDA	MANOJ KUMAR MOHANTY	
	WA/ /	MP		2569/2026
174	D-WA/36773/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	
	WA/ /	MP		2570/2026
175	D-WA/36773/2026	STATE OF ODISHA	DEBASIS TRIPATHY,A.G.A	
	WA/ /	MP		2571/2026
176	D-WP(C)/36510/2026	SANTOSH KUMAR RANASINGH	JAYDEEP PAL	
	WP(C)/25218/2026	MP		14891/2026
177	D-WP(C)/36513/2026	DR.SHUBHAM JYOTI MANGUAL	NAVNEET DADHICHI	
	WP(C)/ /	MP		14892/2026
178	D-WP(C)/36511/2026	DR. SATYABRATA BEHERA	NAVNEET DADHICHI	
	WP(C)/ /	MP		14893/2026
179	D-WP(C)/36512/2026	DR.NIKHIL PRASAD BHUKTA	NAVNEET DADHICHI	
	WP(C)/ /	MP		14894/2026
180	D-WP(C)/36514/2026	DR.YUGANTA JYOTI DAS	NAVNEET DADHICHI	
	WP(C)/ /	MP		14895/2026
181	D-WP(C)/36518/2026	DR. ANWESHA PRADHAN	NAVNEET DADHICHI	
	WP(C)/ /	MP		14896/2026
182	D-WP(C)/36519/2026	DR.SANJAY KUMAR ROUT	NAVNEET DADHICHI	
	WP(C)/ /	MP		14897/2026
183	D-WP(C)/36521/2026	DR.AUROSIS PARIDA	NAVNEET DADHICHI	
	WP(C)/ /	MP		14898/2026

184	D-WP(C)/36522/2026 WP(C)/ /	RAMESH CHANDRA SWAIN MP	RAJ KISHOR SWAIN	14899/2026
185	D-WP(C)/36523/2026 WP(C)/ /	DR. KIRAN KUMAR MALLICK MP	NAVNEET DADHICHI	14900/2026
186	D-WP(C)/36524/2026 WP(C)/ /	DR.MANORANJAN GIRI MP	NAVNEET DADHICHI	14901/2026
187	D-WP(C)/36525/2026 WP(C)/ /	DR.BISWAJIT PAIKARAY MP	NAVNEET DADHICHI	14902/2026
188	D-WP(C)/36515/2026 WP(C)/ /	JAGANNATH BASTIA MP		14903/2026
189	D-WP(C)/36526/2026 WP(C)/ /	KALPANA RATH MP	BIRAJA PRASANNA DAS	14904/2026
190	D-WP(C)/36527/2026 WP(C)/ /	MISHRA BARIK MP	BHABANI PRASAD MOHANTY	14905/2026
191	D-WP(C)/32438/2026 WP(C)/22716/2026	SANJAY PRADHAN MP	ARIJEET MISHRA	14906/2026
192	D-WP(C)/30294/2024 WP(C)/18926/2024	M/S. SHIVAM CONDEV PVT. LTD.,BBSR MP	ADITYA SINGH MOHANTY	14907/2026
193	D-WP(C)/32224/2026 WP(C)/22807/2026	MERCEDES-BENZ FINANCIAL SERVICES INDIA PVT.LTD.,CHANNARA MP	INDRAJIT MOHANTY	14908/2026
194	D-WP(C)/32220/2026 WP(C)/22806/2026	MERCEDES-BENZ FINANCIAL SERVICES INDIA PVT.LTD.,CHANNARA MP	INDRAJIT MOHANTY	14909/2026
195	D-WP(C)/19454/2025 WP(C)/13470/2025	MAA NARAYANI SWAYANG SAHAYAK GOSWAMI(SH),BARIERJEE MP		14910/2026
196	D-WP(C)/36364/2026 WP(C)/ /	CHINMAYEE NAYAK MP	ARJUNA CHARANA BEHERA	14911/2026
197	D-WP(C)/36533/2026 WP(C)/ /	ROYAL KUMAR SAHOO MP	SAIBRATA RATH	14912/2026
198	D-WP(C)/36532/2026 WP(C)/25308/2026	NARAYAN NAYAK @ HARIJAN MP	NIRANJAN PANDA	14913/2026
199	D-WP(C)/7868/2025 WP(C)/5945/2025	BADAN TANDI MP		14914/2026
200	D-WP(C)/36536/2026 WP(C)/ /	BUDHADEV MOHANTY MP	SAIBRATA RATH	14915/2026
201	D-WP(C)/36535/2026 WP(C)/ /	BINAYAMATI SAMAL MP	SAIBRATA RATH	14916/2026
202	D-WP(C)/36537/2026 WP(C)/ /	SUSAMA MANDAL MP	AMIT PRASAD BOSE	14917/2026
203	D-WP(C)/26147/2026 WP(C)/18020/2026	KHELAUR GRAM PANCHAYAT, PURI MP		14918/2026
204	D-WP(C)/36542/2026 WP(C)/ /	BISWARANJAN MOHANTY MP	SAIBRATA RATH	14919/2026
205	D-WP(C)/36544/2026 WP(C)/ /	NIRAJ PODDAR MP	SAIBRATA RATH	14920/2026
206	D-WP(C)/22751/2021 WP(C)/22751/2021	AKSHAYA KUMAR NAIK MP		14921/2026
207	D-WP(C)/33005/2026 WP(C)/24031/2026	TAPASMITA SUTAR MP	BHABANI SHANKAR RAYAGURU	14922/2026
208	D-WP(C)/26142/2026 WP(C)/18023/2026	BENUDHAR PARIDA MP		14922/2026
209	D-WP(C)/36548/2026 WP(C)/ /	JAYANTA SAHU MP	SOURAV DAS	14923/2026
210	D-WP(C)/36550/2026 WP(C)/ /	CHANDRAMANI MAHARANA MP	BIRENDRA MOHAPATRA	14924/2026
211	D-WP(C)/36557/2026 WP(C)/ /	DR.SMRUTI KRISHNA BARIK MP	NAVNEET DADHICHI	14925/2026
212	D-WP(C)/36559/2026 WP(C)/ /	DR.BISWARANJAN SWAIN MP	NAVNEET DADHICHI	14926/2026
213	D-WP(C)/36562/2026 WP(C)/ /	DR.SOUJANYA SWAIN MP	NAVNEET DADHICHI	14927/2026
214	D-WP(C)/10022/2026 WP(C)/7689/2026	MD.MUSTAQUEEM MP	NAGEN KUMAR BARIK	14928/2026
215	D-WP(C)/36565/2026	DR.ASHISH RANJAN MEHER	NAVNEET DADHICHI	

	WP(C)/ /	MP		14929/2026
216	D-WP(C)/36566/2026	AJAY KUMAR DAS	DIPTI RANJAN BHOKTA	
	WP(C)/ /	MP		14930/2026
217	D-WP(C)/36567/2026	DR.SUPRIYA SABAR	NAVNEET DADHICHI	
	WP(C)/ /	MP		14931/2026
218	D-WP(C)/36564/2026	CHAMELI OJHA	SUKANTA KUMAR DALAI	
	WP(C)/25251/2026	MP		14932/2026
219	D-WP(C)/36568/2026	DR. SHUBHRANJALI PADHAN	RITESH PATNAIK	
	WP(C)/ /	MP		14933/2026
220	D-WP(C)/36570/2026	DR. SUSHREE SIMRAN	NAVNEET DADHICHI	
	WP(C)/ /	MP		14935/2026
221	D-WP(C)/10022/2026	MD.MUSTAQUEEM	NAGEN KUMAR BARIK	
	WP(C)/7689/2026	MP		14936/2026
222	D-WP(C)/36572/2026	DR.LOKESH SAHU	NAVNEET DADHICHI	
	WP(C)/ /	MP		14937/2026
223	D-WP(C)/36571/2026	JAYANTI JENA	AMITABH MISHRA	
	WP(C)/ /	MP		14938/2026
224	D-WP(C)/36573/2026	M/S. ABCD FOOD PRODUCTS, CUTTACK	FALGUNI RAJGURU MOHAPATRA	
	WP(C)/ /	MP		14939/2026
225	D-WP(C)/17720/2019	GUNANIDHI PRADHAN		
	WP(C)/17720/2019	MP		14940/2026
226	D-WP(C)/19142/2023	JOGENDRA BISWAL	DIPTI RANJAN SWAIN, BIBHUTI BHUSAN DASH	
	WP(C)/19142/2023	MP		14941/2026
227	D-WP(C)/36579/2026	THE BRANCH MANAGER, M/S NATIONAL ORIENTAL COMPANY LTD, DHENKANAL		
	WP(C)/ /	MP		14942/2026
228	D-WP(C)/36582/2026	M/S.ARSS INFRASTRUCTURE PROJECTS LTD, DUBHABANESWAR MOHANTY		
	WP(C)/ /	MP		14943/2026
229	D-WP(C)/6876/2024	SUSHREETA BARICK	M/S.RAMDAS ACHARY,N.BARIK,P.AGRAWAL	
	WP(C)/3769/2024	MP		14944/2026
230	D-WP(C)/20666/2024	SOURI RANJAN DAS		
	WP(C)/11800/2024	MP		14945/2026
231	D-WP(C)/36587/2026	DR.SOUMYA RANJAN BEHERA	NAVNEET DADHICHI	
	WP(C)/ /	MP		14946/2026
232	D-WP(C)/36588/2026	GURUDEV JENA	SRIKAR KUMAR RATH	
	WP(C)/25316/2026	MP		14947/2026
233	D-WP(C)/36589/2026	SANJAY KUMAR MOHANTY	JAYDEEP PAL	
	WP(C)/ /	MP		14948/2026
234	D-WP(C)/36591/2026	DR.SUSHREE SOUMYA SUCHARITA	NAVNEET DADHICHI	
	WP(C)/ /	MP		14949/2026
235	D-WP(C)/36583/2026	LAXMIKANTA JENA	BIBHU PRASAD MOHANTY	
	WP(C)/ /	MP		14950/2026
236	D-WP(C)/36595/2026	M/S.ARSS INFRASTRUCTURE PROJECTS LTD, DUBHABANESWAR MOHANTY		
	WP(C)/ /	MP		14951/2026
237	D-WP(C)/36597/2026	SRIKANTA KUMAR KHATEI	UMESH CHANDRA PATNAIK	
	WP(C)/ /	MP		14952/2026
238	D-WP(C)/36600/2026	BASANTA KUMAR SWAIN	BIBEKANANDA MAHAPATRA	
	WP(C)/ /	MP		14953/2026
239	D-WP(C)/36601/2026	PRAVATI PRADHAN	JANMEAJAYA DASH	
	WP(C)/25315/2026	MP		14954/2026
240	D-WP(C)/34945/2026	DANIEL EKKA	BIBHUTI BHUSAN PATTNAYAK	
	WP(C)/ /	MP		14955/2026
241	D-WP(C)/36608/2026	DR. SRINIBAS PRADHAN	NAVNEET DADHICHI	
	WP(C)/ /	MP		14956/2026
242	D-WP(C)/36609/2026	DR.DEBI PRASAD BISOYI	NAVNEET DADHICHI	
	WP(C)/ /	MP		14957/2026
243	D-WP(C)/36610/2026	DR.PARTHASARATHI KUANR	NAVNEET DADHICHI	
	WP(C)/ /	MP		14958/2026
244	D-WP(C)/36612/2026	DR. SUBHRASMITA DALUA	NAVNEET DADHICHI	
	WP(C)/ /	MP		14959/2026
245	D-WP(C)/36613/2026	DR.ROSY SAHU	NAVNEET DADHICHI	
	WP(C)/ /	MP		14960/2026
246	D-WP(C)/36617/2026	DR.S ANURAG	NAVNEET DADHICHI	
	WP(C)/ /	MP		14961/2026

247	D-WP(C)/36615/2026 WP(C)/25297/2026	SUSANTA KUMAR PANDA MP	HARI KRUSHNA PANIGRAHI	14962/2026
248	D-WP(C)/36618/2026 WP(C)/ /	DR.CHINMAYA MAJHI MP	NAVNEET DADHICHI	14962/2026
249	D-WP(C)/19961/2026 WP(C)/13991/2026	PRAFULLA KUMAR BHOI MP		14963/2026
250	D-WP(C)/36619/2026 WP(C)/25313/2026	MRUTUNJAYA MOHAPATRA MP	DR. BINODA KUMAR MISHRA	14964/2026
251	D-WP(C)/36621/2026 WP(C)/ /	DR.SAUBHAGYA SAHOO MP	NAVNEET DADHICHI	14965/2026
252	D-WP(C)/36626/2026 WP(C)/ /	JHARANA DHAL MP	SAROJA KANTA SAMAL	14966/2026
253	D-WP(C)/36629/2026 WP(C)/ /	BHOJARAJ SAHU MP	KUNAL KUMAR SWAIN	14967/2026
254	D-WP(C)/36633/2026 WP(C)/ /	DR. SAURAV SURJIT MP	NAVNEET DADHICHI	14968/2026
255	D-WP(C)/36634/2026 WP(C)/ /	DR. LINU SAHU MP	ADYASHA KAR	14969/2026
256	D-WP(C)/36638/2026 WP(C)/ /	LOKANATH BEHERA MP	KUNAL KUMAR SWAIN	14970/2026
257	D-WP(C)/36640/2026 WP(C)/ /	M/S.LIFELINE MULTI VENTURES PVT.LTD. MP	ABHIRAM KUMAR BYDIPANESWAR	14971/2026
258	D-WP(C)/36647/2026 WP(C)/ /	M/S NAYAK ENTERPRISES, DHENKANAL MP	AKSHAYA KUMAR PANDEY	14972/2026
259	D-WP(C)/36651/2026 WP(C)/ /	SOMNATH JENA MP	KUNAL KUMAR SWAIN	14973/2026
260	D-WP(C)/36652/2026 WP(C)/ /	DR. BIKASH PRADHAN MP	NAVNEET DADHICHI	14974/2026
261	D-WP(C)/36653/2026 WP(C)/ /	DHARAM SINGH MUNDA MP	MANOJ KUMAR MOHANTY	14975/2026
262	D-WP(C)/36655/2026 WP(C)/ /	GADADHARA LENKA MP	SANTOSH KUMAR DWIVEDY	14976/2026
263	D-WP(C)/36654/2026 WP(C)/ /	GANESH KUMAR MAHARANA MP	BASUDEV MISHRA	14977/2026
264	D-WP(C)/36628/2026 WP(C)/ /	DILLIP KUMAR CHAMPATI MP	SUKANTA KUMAR DALAI	14978/2026
265	D-WP(C)/36658/2026 WP(C)/ /	DR. ANUPAMA MEHER MP	NAVNEET DADHICHI	14979/2026
266	D-WP(C)/36660/2026 WP(C)/ /	DR.B K PARATIRTHA MP	NAVNEET DADHICHI	14980/2026
267	D-WP(C)/36663/2026 WP(C)/ /	DR.ABHILASH BEHERA MP	NAVNEET DADHICHI	14981/2026
268	D-WP(C)/36661/2026 WP(C)/ /	DR. SHIVAJI SENAPATI MP	NAVNEET DADHICHI	14982/2026
269	D-WP(C)/36664/2026 WP(C)/ /	M/S. B M P AND SONS CONSTRUCTIONS PVT.LTD. MP	BIHUNI, SHUNDAR KANDA	14983/2026
270	D-WP(C)/36666/2026 WP(C)/ /	DR.GOUTAM SAHOO MP	NAVNEET DADHICHI	14984/2026
271	D-WP(C)/36669/2026 WP(C)/ /	MANOJ KUMAR NAYAK MP	SARADA DASH	14985/2026
272	D-WP(C)/36668/2026 WP(C)/ /	DR. SWABHIMAN SAHU MP	NAVNEET DADHICHI	14986/2026
273	D-WP(C)/36671/2026 WP(C)/ /	DR.SHYAM SUNDAR PRADHAN MP	NAVNEET DADHICHI	14987/2026
274	D-WP(C)/36631/2026 WP(C)/ /	JAYANTI BEHERA MP	SAROJA KANTA SAMAL	14988/2026
275	D-WP(C)/36673/2026 WP(C)/ /	DR.PAWAN KUMAR BOCHA MP	ADYASHA KAR	14989/2026
276	D-WP(C)/36672/2026 WP(C)/ /	DR. SHIV SHANKAR HANSDAH MP	NAVNEET DADHICHI	14990/2026
277	D-WP(C)/36674/2026 WP(C)/ /	RAJESH AGRAWAL MP	ABHAY KHANDELWAL	14991/2026
278	D-WP(C)/36676/2026	DR. HIMANSHU BARIK	NAVNEET DADHICHI	

	WP(C)/ /	MP		14992/2026
279	D-WP(C)/36680/2026	DR.PRASANTA MATARI	ADYASHA KAR	
	WP(C)/ /	MP		14993/2026
280	D-WP(C)/36635/2026	MANISHA BEHERA	JAGAMOHAN PATTANAIK	
	WP(C)/ /	MP		14994/2026
281	D-WP(C)/36688/2026	DR.PRMIKSHYA PRIYADARSHINI NAYAK	ADYASHA KAR	
	WP(C)/ /	MP		14995/2026
282	D-WP(C)/36687/2026	LINGARAJ PADHAN	SOURAV DAS	
	WP(C)/ /	MP		14996/2026
283	D-WP(C)/36690/2026	MD ALLI HUSSAIN	ABINASH ROUTRAY	
	WP(C)/ /	MP		14997/2026
284	D-WP(C)/36691/2026	SUDHANSU BEJ	SRIKANTA MAHUNTA	
	WP(C)/ /	MP		14998/2026
285	D-WP(C)/36692/2026	DIBYA BHARATI NAYAK @ MOHAPATRAPRIYABRATA MOHAPATRA		
	WP(C)/ /	MP		14999/2026
286	D-WP(C)/36695/2026	SUDHANSU BEJ	SRIKANTA MAHUNTA	
	WP(C)/ /	MP		15000/2026
287	D-WP(C)/36694/2026	RIYARCHITRA AGRO FARMING PRIVATE LIMITED, BHOJPAHA		
	WP(C)/ /	MP		15001/2026
288	D-WP(C)/36696/2026	SUKUNA SIAL @ SAKUNTALA BEHERA	SATYABRATA SENAPATI	
	WP(C)/ /	MP		15002/2026
289	D-WP(C)/36699/2026	GHUNGROO MISHRA	BISWAJIT PASAYAT	
	WP(C)/ /	MP		15003/2026
290	D-WP(C)/36702/2026	SUMATI DAS	JITENDRA KUMAR MISHRA (2)	
	WP(C)/ /	MP		15004/2026
291	D-WP(C)/36700/2026	ANSHUMAN ROUTRAY	NIHAL RATH	
	WP(C)/ /	MP		15005/2026
292	D-WP(C)/25675/2026	BICHITRA @ BICHITRANANDA SENAPATIKABIRAJ PRADHAN		
	WP(C)/17987/2026	MP		15006/2026
293	D-WP(C)/36703/2026	BULAMANI LENKA	BISWAJIT PASAYAT	
	WP(C)/ /	MP		15007/2026
294	D-WP(C)/36706/2026	DR. BASUDEV MOHANTA	ADYASHA KAR	
	WP(C)/ /	MP		15008/2026
295	D-WP(C)/36707/2026	DR.JAGANNATH MAHARANA	NAVNEET DADHICHI	
	WP(C)/ /	MP		15009/2026
296	D-WP(C)/36708/2026	DR.AMIYARANJAN DAS	ADYASHA KAR	
	WP(C)/ /	MP		15010/2026
297	D-WP(C)/36709/2026	DR. ASHUTOSH ROUTRAY	ADYASHA KAR	
	WP(C)/ /	MP		15011/2026
298	D-WP(C)/22574/2026	SAMBIT NAYAK	PRADIPTA VARMA	
	WP(C)/16141/2026	MP		15012/2026
299	D-WP(C)/36715/2026	MS TAMANNA	ADISHA MOHANTY	
	WP(C)/ /	MP		15013/2026
300	D-WP(C)/36649/2026	PURUNAGARH GRAMA KOTHA	SWAPNIL ROY	
	WP(C)/ /	MP		15014/2026
301	D-WP(C)/36727/2026	MANORAMA VERMA	RANJIT MOHANTY	
	WP(C)/ /	MP		15015/2026
302	D-WP(C)/36733/2026	BINIT KUMAR PRADHAN	AMITABH MISHRA	
	WP(C)/ /	MP		15016/2026
303	D-WP(C)/36730/2026	SURAJ KUMAR PRADHAN	AMITABH MISHRA	
	WP(C)/ /	MP		15017/2026
304	D-WP(C)/36734/2026	IPPILI MANIKANTHA	BEDA PRAKASH PANDA	
	WP(C)/ /	MP		15018/2026
305	D-WP(C)/36732/2026	NIHARIKA BARIK	AMITABH MISHRA	
	WP(C)/ /	MP		15019/2026
306	D-WP(C)/36740/2026	DINESH KUMAR PADHAN	AMITABH MISHRA	
	WP(C)/ /	MP		15020/2026
307	D-WP(C)/22816/2026	BIBHUTI BHUSAN SAMAL	PRANAYA SAHOO	
	WP(C)/17135/2026	MP		15021/2026
308	D-WP(C)/36738/2026	SALAGRAM SATYASAGAR SAHU	AMITABH MISHRA	
	WP(C)/ /	MP		15022/2026
309	D-WP(C)/36743/2026	POLASTI BEHERA	AMITABH MISHRA	
	WP(C)/ /	MP		15023/2026

310	D-WP(C)/36745/2026 WP(C)/ /	DEEPESH KUMAR PATEL MP	AMITABH MISHRA	15024/2026
311	D-WP(C)/36744/2026 WP(C)/ /	M/S TRL KROSAKI REFRACTORIES LIMITED MP	AMITABH MISHRA	15025/2026
312	D-WP(C)/36748/2026 WP(C)/ /	JHASKETAN BISHWAL MP	AMITABH MISHRA	15026/2026
313	D-WP(C)/36750/2026 WP(C)/ /	DEEPAK BEHERA MP	AMITABH MISHRA	15027/2026
314	D-WP(C)/36757/2026 WP(C)/ /	SMITAMAYEE SARANGI MP	AMITABH MISHRA	15028/2026
315	D-WP(C)/36756/2026 WP(C)/ /	KSHYAMAMAYEE MOHAPATRA MP	AMITABH MISHRA	15029/2026
316	D-WP(C)/36763/2026 WP(C)/ /	NUSRAT FATMA MP	AMITABH MISHRA	15030/2026
317	D-WP(C)/34395/2026 WP(C)/23789/2026	VISA CHROME LTD, FORMERLY VISA STEEL MP	ABHINAV DASH	15031/2026
318	D-WP(C)/36766/2026 WP(C)/ /	KAMAL KANTA ROUT MP	AMITABH MISHRA	15032/2026
319	D-WP(C)/36765/2026 WP(C)/ /	MANISHA SAHU MP	AMITABH MISHRA	15033/2026
320	D-WP(C)/36764/2026 WP(C)/ /	ASUTOSH PATEL MP	AMITABH MISHRA	15034/2026
321	D-WP(C)/36717/2026 WP(C)/ /	GOURIBALA DAS MP	BIBHUTI BHUSAN MISHRA (2)	15035/2026
322	D-WP(C)/36769/2026 WP(C)/ /	THIBIRI @ THIBIRI SAHU MP	AGNIHOTRA SAHU	15036/2026
323	D-WP(C)/36768/2026 WP(C)/ /	NARAYAN @ NARAYANA PANDA MP	AGNIHOTRA SAHU	15037/2026
324	D-WP(C)/36770/2026 WP(C)/ /	MANJIT SUNAR MP	AMITABH MISHRA	15038/2026
325	D-WP(C)/36774/2026 WP(C)/ /	MAMATA JENA MP	KABIRAJ PRADHAN	15039/2026
326	D-WP(C)/36777/2026 WP(C)/ /	SANTOSH KUMAR DASH MP	JAGANNATH BHUYAN	15040/2026
327	D-WP(C)/36778/2026 WP(C)/ /	PRASANTA KUMAR SAHOO MP	KRUSHNA CHANDRA RATH	15041/2026
328	D-WP(C)/36780/2026 WP(C)/ /	BIBHU SUNDAR SETHI MP	KRUSHNA CHANDRA RATHA	15042/2026
329	D-WP(C)/36781/2026 WP(C)/ /	LUXURIO ASSETS PVT. LTD., BHUBANESWAR MP	ARDEEP PAL	15043/2026
330	D-WP(C)/36758/2026 WP(C)/ /	DAITARI SENAPATI MP	BIBHU PRASAD MOHANTY	15044/2026
331	D-WP(C)/36762/2026 WP(C)/ /	SUBASH CHANDRA MOHAPATRA MP	BIBHU PRASAD MOHANTY	15045/2026